

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/50142/2026	PARADIP PORT AUTHORITY, JAGATSINGHPUR VS MT UNITY (IMO NO 9388792)	ANAND PRAKASH DAS VS	// ()	
2	D-BLAPL/32405/2026	BHAGIA @ BHAGYABAN PADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /810 /2026 () //	
3	D-BLAPL/32406/2026	UMESH CHANDRA HIAL VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	RAYAGADA TOWN /184 /2026 () //	
4	D-BLAPL/32407/2026	KALI PRASAD PANDIT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CYBER CRIME AND ECONOMIC OFFENCES, GAJAPATI /2 /2026 () //	
5	D-BLAPL/32408/2026	LITU @ SRIKANTA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	AGARAPADA /31 /2026 () //	
6	D-BLAPL/32411/2026	MUNA @ MANOJ DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI MODEL /89 /2024 () //	
7	D-BLAPL/32413/2026	DEBASIS MUDULI VS STATE OF ODISHA	DEEPAK DAS VS	JAJPUR ROAD /470 /2026 () //	
8	D-BLAPL/32418/2026	DHANESWAR KHATUA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	KHUNTUNI /297 /2026 () //	
9	D-BLAPL/32419/2026	SANGRAM KESHARI SAMANTARAY VS STATE OF ODISHA	ANIMESH MOHANTY VS	PARJANG /80 /2014 () //	
10	D-BLAPL/32421/2026	PRAKASH PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	TANGI (KHURDA) /774 /2023 () //	
11	D-BLAPL/32422/2026	MANOJ @ MANORANJAN JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHANDARIPOKHARI /378 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/32425/2026	KAILASH CH. MOHANTY @ KAILASH MOHANTY @ BYDURMAYA SAHOO VS STATE OF ODISHA	VS	GOSANINUAGAM /354 /2026 () //	
13	D-BLAPL/32427/2026	ABINASH BAG VS STATE OF ODISHA	SANJIP KUMAR MOHANTA VS	SUNDARGARH SADAR /532 /2026 () //	
14	D-BLAPL/32428/2026	MANAS MUKHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SPL.TASK FORCE /18 /2021 () //	
15	D-BLAPL/32429/2026	BHARAT KISHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /194 /2026 () //	
16	D-BLAPL/32430/2026	PRADIP @ PRADEEP MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /113 /2025 () //	
17	D-BLAPL/32432/2026	BENUDHR KISHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /194 /2026 () //	
18	D-BLAPL/32434/2026	DHANURJAYA MURIA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	ORKEL /72 /2026 () //	AOR20220001303C202600056
19	D-BLAPL/32435/2026	KARUNAKAR PATTANAIK VS STATE OF ODISHA	PITABAS KHUNTIA VS	ITAMATI /354 /2026 () //	AOR20220003304C202600013
20	D-BLAPL/32443/2026	RAGHUNATH SAHU @ RAGHU SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	NAWAPARA /230 /2026 () //	
21	D-BLAPL/32446/2026	SUMANTA DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 () //	
22	D-BLAPL/32448/2026	SAHIL BAG VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JUNAGARH /324 /2026 () //	
23	D-BLAPL/32449/2026	SRIKANTA BANGUL	AMULYA RATNA PANDA	GOCHHAPADA /156 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32452/2026	LIPI BEHERA	ANIRUDHA DAS	BHANJANAGAR /857 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32455/2026	ARABINDA BAGH	JAGABANDHU SAHU	BOUDH /110 /2024	AOR20220001487C202600152
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32456/2026	PAHALI @ PRAHALLAD PARIDA	SAMARESH PATTNAIK	KUJANGA /353 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32457/2026	HAREKRUSHNA @ MONAJ PATRA	LAMBODOR ACHARI	BHANJANAGAR /1000 /2026	AOR20220001311C202600147
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32458/2026	BIBHU JENA	LAMBODOR ACHARI	BHANJANAGAR /1000 /2026	AOR20220001311C202600148
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/32460/2026	PAUNA MALLICK	MANASH RANJAN NAYAK	JAGATPUR /512 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32462/2026	SAROJ SWASTIK BHARADWAJ @ SAROJ	ARUN KUMAR ACHARYA	CHANDRASEKHARPUR /544 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32464/2026	AKASH @ RADHAKANTA KANHAR	RAKESH BEHERA	JHARSUGUDA /587 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32465/2026	KHIROD BEHERA	ROHIT RANJAN RAY	INDUSTRIAL ESTATE PS /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32467/2026	BAPUNU @ KAKEI @ RAGHUNATH PANDA	SAKTIDHARA MISHRA	TIHIDI /141 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32468/2026	PRAFULLA BEHERA	SAKTIDHARA MISHRA	TIHIDI /217 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/32472/2026	STATE OF ODISHA GADADHAR MALLIK VS	AMULYA RATNA PANDA VS	// PHIRINGIA /138 /2025 ()	
36	D-BLAPL/32473/2026	STATE OF ODISHA SANDEEP SAHU@SANDIP SAHU VS	PARTHA SARATHI DAS VS	// POLASARA PS /647 /2023 ()	AOD20240000364C202600248
37	D-BLAPL/32476/2026	STATE OF ODISHA JAGANNATH SAHU @JAGA VS	SOUBHAGYA KUMAR DASH VS	// BADABAZAR /344 /2026 ()	AOR20220001631C202600318
38	D-BLAPL/32477/2026	STATE OF ODISHA KAILASH BARDHAN VS	SOUBHAGYA KUMAR DASH VS	// MOHANA /105 /2021 ()	AOR20220001631C202600319
39	D-BLAPL/32479/2026	STATE OF ODISHA LUCKY @SK ABDUL ASIF VS	KULDEEP MOHANTY VS	// JALESWAR /464 /2026 ()	AOD20240000012C202600330
40	D-BLAPL/32482/2026	STATE OF ODISHA NARAYAN GOUDA @ BADAL VS	SUDHANSU SEKHAR DASH VS	// NCB BHUBANESWAR /11 /2025 ()	
41	D-BLAPL/32483/2026	UNION OF INDIA (NCB) HAPI @ AMIT PATRA VS	ARIJEET MISHRA VS	// RAJKANIKI /612 /2026 ()	
42	D-BLAPL/32486/2026	STATE OF ODISHA GOBINDA NEGI SANA VS	PRATIK NAYAK VS	// SOHELLA /85 /2026 ()	
43	D-BLAPL/32488/2026	STATE OF ODISHA JADAB BEHERA VS	KAISARUN NISHA VS	// ORKEL /221 /2025 ()	
44	D-BLAPL/32490/2026	STATE OF ODISHA PAPU PANDA @ SACHIRANJAN PANDA VS	MANAS KUMAR CHAND VS	// ERASAMA /116 /2026 ()	
45	D-BLAPL/32492/2026	STATE OF ODISHA RAMESH CHANDRA MAJHI VS	MANAS KUMAR CHAND VS	// SAHID NAGAR P.S. /348 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/32497/2026	TAPAS PAL VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	ORKEL /262 /2026 () //	
47	D-BLAPL/32499/2026	SUJIT GOCHHAYAT VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	/ /0 () //	
48	D-BLAPL/32500/2026	NIRMAL JENA @ PAGULU VS STATE OF ODISHA	DALIRANI BEHURAY VS	ANANTPUR /266 /2026 () //	
49	D-BLAPL/32502/2026	PINKU SUNA VS STATE OF ODISHA	PRIYABRATA PRIYARANJAN SAHOO VS	BADMAL /297 /2026 () //	
50	D-BLAPL/32503/2026	BHANU BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /33 /2026 () //	
51	D-BLAPL/32506/2026	KISHOR NAIK VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR SADAR /362 /2026 () //	
52	D-BLAPL/32508/2026	RAJKISHORE BEHERA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JATNI P.S. /364 /2026 () //	
53	D-BLAPL/32512/2026	JAGA @ NISAKAR MANA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	OUPADA /158 /2025 () //	
54	D-BLAPL/32515/2026	DURYODHAN BILAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /268 /2026 () //	
55	D-BLAPL/32516/2026	ASHOK PADHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ / () //	AOD20240000587C202600202
56	D-BLAPL/32518/2026	SAMIR KUMAR BURMAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KEONJHAR SADAR /758 /2025 () //	
57	D-BLAPL/32520/2026	JITENDRA MAHANANDA @JITEN	SURYAKANTA DWIBEDI	SINDHIKELA PS /186 /2026	AOR20220001245C202600052

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/32522/2026	RAKESH KUMAR PATRO @ RAKESH KUMAR PATRAM.SRINIBAS DORA		BADABAZAR /640 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/32524/2026	UMESH SAHOO	AMITAV TRIPATHY	PAIKMAL /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/32525/2026	PRATAP KUMAR BEHERA	PRAKASH KUMAR MISHRA	PALLAHARA /195 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/32526/2026	G. RITA	BISWAJIT PASAYAT	BAIDYANATHPUR /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/32527/2026	PRAVAKAR NAYAK	SURESH CHANDRA PRADHAN	RAJNAGAR /239 /2026	AOR20220003509C202600065
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/32528/2026	PAPU @KRUPASINDHU MAJHI	KULDEEP MOHANTY	JALESWAR /464 /2026	AOD20240000012C202600331
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/32535/2026	MANOJ TAREI	DIBYA JYOTI SAHOO	SORO /642 /2026	AOD20240000587C202600203
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/32537/2026	MANTU @ KSHIRA BAGARTI	AMIT SUJAT BISWAL	TARBHA /303 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/32538/2026	UTTAM BAGARTY	DIBYA PRAKASH MISHRA	JAMANKIRA /12 /2026	AOR20220002454C202600150
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/32539/2026	S. PREM KUMAR @ ABHI	SOUMIK SPANDAN TRIPATHY	RAYAGADA TOWN /184 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/32543/2026	SATYANANDA MAHANTA	PRATAP CHANDRA MISHRA	TURUMUNGA /10 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/32544/2026	STATE OF ODISHA AKSHAYA SAMAL @ TINKULU VS	SOUMIK SPANDAN TRIPATHY VS	// RAYAGADA TOWN /184 /2026 ()	
70	D-BLAPL/32545/2026	STATE OF ODISHA BINESH DIGAL VS	SURYAKANTA DWIBEDI VS	// MUDANPUR RAMPUR /14 /2026 ()	AOR20220001245C202600053
71	D-BLAPL/32546/2026	STATE OF ODISHA NARENDRA HIAL VS	SOUMIK SPANDAN TRIPATHY VS	// RAYAGADA TOWN /184 /2026 ()	
72	D-BLAPL/32550/2026	STATE OF ODISHA SUMAN DAS @ TIKINA VS	SK. KALIM UDDIN VS	// / /0 ()	
73	D-BLAPL/32552/2026	STATE OF ODISHA BISWANATH DAS VS	ANUP KUMAR PATTNAIK VS	// BHUBANESWAR VIGILANCE /21 /2026 ()	
74	D-BLAPL/32553/2026	STATE OF ODISHA(VIG.) MUNA PANDA @RAJA VS	SATYA NARAYAN MISHRA 4 VS	// PIRAHAT P.S /140 /2026 ()	AOR20220001615C202600155
75	D-BLAPL/32555/2026	STATE OF ODISHA RABI BHOI @ SUBASH BHOI VS	SABYASACHI MISHRA VS	// S.P.(CID-CRL),CUTTACK /6 /2026 ()	
76	D-BLAPL/32557/2026	STATE OF ODISHA JITENDRA HARICHANDAN VS	BISWAJIT PARIDA VS	// JANKIA P.S. /583 /2026 ()	
77	D-BLAPL/32558/2026	STATE OF ODISHA LIPUNI DAS @ MILU VS	AMIT KUMAR PATRA VS	// / /0 ()	
78	D-BLAPL/32559/2026	STATE OF ODISHA SEKH ISLAM VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
79	D-BLAPL/32560/2026	STATE OF ODISHA TAPAN KUMAR NAYAK VS	AMIT KUMAR SAHU VS	// BORIGUMMA /108 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/32561/2026	RAJ KUMAR BASTARY @ RAJ KUMAR BASTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /180 /2026 () //	
81	D-BLAPL/32562/2026	CHANDAN NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /122 /2023 () //	
82	D-BLAPL/32569/2026	LINGARAJ PARIDA @ TAPU VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	BOUDH /474 /2025 () //	
83	D-BLAPL/32572/2026	ARUN KUMAR KARANA @MUSA @ARUN KU KARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /202 /2018 () //	AOD20240000242C202600286
84	D-BLAPL/32574/2026	RINA KISAN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	TALSARA /239 /2026 () //	
85	D-BLAPL/32575/2026	PREM @ SONA BEG @ BECK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BARGAON /89 /2015 () //	
86	D-BLAPL/32577/2026	USMAN ARANKODE PUTHAN PEEDIYAKKAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /95 /2026 () //	
87	D-BLAPL/32579/2026	KANHA ROUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
88	D-BLAPL/32580/2026	N. UDHAYA KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //	
89	D-BLAPL/32587/2026	JOGENDRA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //	
90	D-BLAPL/32590/2026	BABULA KHOSLA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KORAPUT TOWN /274 /2020 () //	
91	D-BLAPL/32593/2026	Jana Naik Janha	Kiran Kumar Patel	/ /	AOD20240000667C202600041

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		State of Odisha		//	
92	D-BLAPL/32594/2026	ANIRBAN SHAW @ TUBUL	SASANKA SEKHAR PAIKRAY	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /42 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/32597/2026	BHOLA BAHAK	SANTOSH KUMAR MAHANTY	BHANJANAGAR /670 /2026	AOD20240000242C202600288
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/32598/2026	UDAYA JENA	SANTOSH KUMAR MAHANTY	POLASARA PS /21 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/32599/2026	KULU @ DHARMARAJ DAS	SUJIT KUMAR SWAIN	KALINGA NAGAR /105 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/32600/2026	ISWAR BONDA @ ISESHRAO @ BADU	SHYAM MANOHAR	PADWA /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/32602/2026	INDRAMANI MAHANTA	JAYADEBA BEHERA	HARICHANDANPUR /120 /2025	AOD20240000366C202600170
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/32603/2026	SK.ANISUR	SOUMYA RANJAN DAS	PLANTSITE /913 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/32605/2026	SK. TAJ	SOUMYA RANJAN DAS	PLANTSITE /800 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/32608/2026	SUBARAO KHARA	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/32609/2026	JAYARAM PASI	SANTOSH KUMAR MAHANTY	BHANJANAGAR /345 /2026	AOD20240000242C202600287
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/32610/2026	RAKA @ RAKESH BEHERA	AMIT KUMAR NATH	ANGUL TOWN /708 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-BLAPL/32613/2026	STATE OF ODISHA PREM @ DULESWAR BHARASAGAR @ BHARASAGAR VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /37 /2026 ()	
104	D-BLAPL/32614/2026	STATE OF ODISHA LAXMIN MALIYA VS	DIBYA JYOTI SAHOO VS	// BELPAHAR /187 /2026 ()	AOD20240000587C202600204
105	D-BLAPL/32616/2026	STATE OF ODISHA PRADEEP PARABHOI VS	SOUMYA RANJAN MISHRA VS	// // ()	AOD20230000719C202600001
106	D-BLAPL/32617/2026	STATE OF ODISHA HALA ALIAS HALADHAR KRISHNA VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600154
107	D-BLAPL/32619/2026	STATE OF ODISHA BAPI @ MAHESH NAIK VS	PULLIN MARTHA VS	// ANGUL TOWN /1182 /2025 ()	
108	D-CMP/49956/2026 CMP/1820/2026	STATE OF ODISHA TAPAN KUMAR DAS VS KUNJA BIHARI DAS	BIKRAM SENAPATI VS	// // CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CS/0000828/2023	
109	D-CMP/49973/2026	DIPAK KUMAR JENA VS BAISHNAB CH. JENA	GANESH PRASAD SAMAL VS	// // ()	
110	D-CMP/49991/2026	BABAJI CHARAN NAYAK VS KAILASH CHANDRA SWAIN	NETRANANDA BISWAL VS	// // ()	
111	D-CMP/49993/2026	HARAMOHAN SAHOO VS KIRANABALA SAHOO	SOMA PATNAIK VS	// // ()	AOD20260000117C202600072
112	D-CMP/50089/2026	KRUSHNA CHANDRA PRADHAN VS BIRA JURA PRADHAN @ KRUSHNA CHANDRA PRADHAN	SANJAY KUMAR PRADHAN VS	// // ()	
113	D-CMP/50124/2026	SARAT KUMAR PATEL VS SUBASINI PATEL	SUNIL KUMAR PATEL VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CMP/50136/2026	NILAMANI PRUSTY VS SWAPNARANI SAHOO	MAMATA MISHRA VS	// 0 //	
115	D-CMP/50141/2026	PADMA CHARAN BHATTA VS KISHORE CHANDRA BHATTA @ PANDA	UMESH CHANDRA PATNAIK VS	// 0 //	
116	D-CMP/50148/2026	G. BASAVAIAH VS NIRUPAMA SAHU	SABITA RANJAN PATTNAIK VS	// 0 //	
117	D-CMP/50163/2026	LAXMIPRIYA RANA VS KUNTI BEHERA	HARIPAD MOHANTY VS	// 0 //	
118	D-CMP/50191/2026	RABINDRA GHADEI VS GIRIDHARI JENA	Satrugna Dash A VS	// 0 //	AOR20220001212C202600032
119	D-CMP/50201/2026	BASUDEBA HOTA VS BISESWAR PARDIA	AMIT PRASAD BOSE VS	// 0 //	
120	D-CMP/50210/2026	SAYED IMTIAZ ALLI VS NISAR AHMAD	SUNKURU SUDHAKAR RAO (SR. ADV.) VS	// 0 //	
121	D-CMP/50221/2026	PADMALOCHAN BEHERA VS JYOTSNAMAYEE BEHERA	SASWAT KUMAR DAS VS	// 0 //	
122	D-CMP/50231/2026	HARIHARA JENA VS RANGALATA PANDA	AMIT PRASAD BOSE VS	// 0 //	
123	D-CMP/50265/2026	BIJEN MITRA VS BIBEKANANDA SAMDAR	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600128
124	D-CMP/50278/2026	BISWANATH KHUNTIA VS SUDARSAN NAIK	SWADHIN KESARI SINGH VS	// 0 //	
125	D-CONTC/49978/2026	SALITA PATRA	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
126	D-CONTC/49982/2026	VS	VS	0	AOD20240000431C202600001
		DR.BIJAY KETAN UPADHYAYA, IAS		//	
		SATYA SWARUP DASH	MOHAMMED FARADISH	//	
127	D-CONTC/49996/2026	VS	VS	0	
		JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//	
		AVA PATNAIK	AVIJIT PATNAIK	//	
128	D-CONTC/49997/2026	VS	VS	0	AOR20220001487C202600153
		CHINMAYEE KANHAR, OAS (S) REGISTRAR, BERHAMPUR UNIVERSITY, BHANJA VIHAR, BERHAMPUR			
		SANTOSH BHOI	ADV	//	
129	D-CONTC/50001/2026	VS	VS	0	
		BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECRETARY FOREST AND CLIMATE CHANGE DEPTT.			
		RABINDRANATH PANIGRAHI	AVIJIT PATNAIK	//	
130	D-CONTC/50022/2026	VS	VS	0	
		CHINMAYEE KANHAR, OAS (S) REGISTRAR, BERHAMPUR UNIVERSITY, BHANJA VIHAR, BERHAMPUR			
		SUBHRANSU PATRA	ADV.	//	
131	D-CONTC/50028/2026	VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
		TAPASWINI PATTNAIK	ADV.	//	
132	D-CONTC/50030/2026	VS	VS	0	
		KALI PRASANNA MOHAPATRA, IAS		//	
		DEBENDRA KUMAR BADHAI	ADV.	//	
133	D-CONTC/50031/2026	VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
		BIJAY KUMAR RAM	ADV.	//	
134	D-CONTC/50040/2026	VS	VS	0	
		KALI PRASANNA MOHAPATRA, IAS		//	
		RAGHUNANDAN SINGH	LAMBODAR PRADHAN	//	
135	D-CONTC/50043/2026	VS	VS	0	
		LAXMI TIRIA, ADDL. TAHASILDAR, BHUBANESWAR		//	
		MANJULATA MAHARANA	ADV.	//	
136	D-CONTC/50066/2026	VS	VS	0	
		ASWATHY S., IAS		//	
		CHINMAY SUNDARAY	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/50068/2026	ALOK KUMAR JENA, (OAS), ADDL. COMMISSIONER, (ENFORCEMENT), BDA, BHUBANESWAR REENA RANI DAS VS	ADV. VS	// 0	
138	D-CONTC/50071/2026	KALI PRASANNA MOHAPATRA, IAS MANAGING COMMITTEE OF ASHABRUNDABANA GIRI HIGH SCHOOL, BALASORE VS	ADV. VS	// 0	
139	D-CONTC/50081/2026	DR. NOONSAVATH THIRUMALA NAIK, I.A.S HRUSHIKESH SAHOO VS	ADV. VS	// 0	AOD20230000737C202600161
140	D-CONTC/50082/2026	SHUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. UMAKANTA NAYAK VS	ADV. VS	// 0	AOR20220001728C202600005
141	D-CONTC/50084/2026	RABI NARAYAN MISHRA, DISTRICT WELFARE OFFICER ,KANDHAMAL LAXMAN MOHANTA VS	ADV. VS	// 0	
142	D-CONTC/50110/2026	DR. NOONSAVATH THIRUMALA NAIK, I.A.S GOLAP BARIK VS	ADV. RASHMI KANTA ACHARYA VS	// 0	
143	D-CONTC/50138/2026	INDRAMANI TRIPATHY, IAS MONALISA CHOUDHURY VS	ADV. KASHINATH PATTANAIK VS	// 0	
144	D-CONTC/50184/2026	AJAY ROUL, I.I.C. BADAMBADI P.S., CUTTACK RENUKABALA MOHANTY VS	ADV. VS	// 0	
145	D-CONTC/50185/2026	SURYA KUMAR NAYAK, O.A.S.(I) TAHASILDAR, BHOGRAI LAXMIPRIYA MOHAPATRA VS	ADV. VS	// 0	
146	D-CONTC/50192/2026	JUGALESWARI DASH, IAS NURAJAN BIBI VS	ADV. AMIYA RANJAN SETHY VS	// 0	
147	D-CONTC/50205/2026	J SONAL, COLLECTOR DIST.MAGISTRATE, JAGATSINGHPUR NIRANJAN GURU VS	ADV. VS	// 0	
		JUGALESWARI DASH, IAS		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/50213/2026	JAJNESWAR DASH VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0	
149	D-CONTC/50228/2026	MADHUSMITA MIRDHA VS MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT., KHURDA	MANAS KUMAR SWAIN VS	// 0	
150	D-CONTC/50239/2026	BISWAJIT SINGH ROUTRAY VS SRIKANT BEHERA, SUPERINTENDENT OF POLICE, ECONOMIC OFFENCES WING, BHUBANESWAR	PRABIN DAS VS	// 0	
151	D-CONTC/50253/2026	BIJAYEENI SWAIN VS MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT., KHURDA	SWAGAT KUMAR SAHU VS	// 0	
152	D-CONTC/50267/2026	DR MADHUBRATA SATPATHY VS ARVIND AGRAVI, IAS	DILLIP KUMAR MOHAPATRA VS	// 0	AOD20220001927C202600199
153	D-CONTC/50269/2026	TEERTHANKAR MANDHATA VS KANAKCHAMPA MEHER, ADDITIONAL COMMISSIONER REVISION COURT BHUBANESWAR/	Sougat Dash VS	// 0	AOD20250000298C202600010
154	D-CRLA/32403/2026	KUNJA BIHARI JENA VS STATE OF ODISHA	SWARAJ PATEL VS	SAMBALPUR VIGILANCE /25 /2003 0	AOR20220000246C202600058
155	D-CRLA/32438/2026	SK.SUBHAN@SK.SUBAN@SK.SUBHAN MALLIK@SK.SUBHAN MALLIK VS STATE OF ODISHA	SOHANT MOHAPATRA VS	SAHADEV KHUNTA /364 /2021 0	
156	D-CRLA/32461/2026	LADA SIKAKA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	K.SINGHPUR /75 /2012 0	
157	D-CRLA/32489/2026	RABINDRA KUMAR ROUT VS STATE OF ODISHA	BISWOJEET LENKA VS	KHAIRA /18 /2025 0	
158	D-CRLA/32511/2026	REETA SATAPATHY VS STATE OF ODISHA	SWETALINA PANDA VS	MAHILA (BERHAMPUR) /75 /2012 0	
159	D-CRLA/32523/2026	LIPUN UDURKULIA	AMIT KUMAR SAA	AGALPUR /65 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
160	D-CRLA/32621/2026	VS STATE OF ODISHA INFORMANT	VS DEEPAK KUMAR PANDA	() // RAMBHA (KHALLIKOTE) /163 /2025	
161	D-CRLMA/32444/2026	VS STATE OF ODISHA HEMANTA KUMAR PANIGRAHI	VS ASHUTOSH MISHRA	() // SAHID NAGAR P.S. /315 /2026	
162	D-CRLMA/32495/2026	VS STATE OF ODISHA POONAM KIRO	VS RAJ BIMAL DAS	() // RAJGANGPUR /337 /2024	AOR20220001622C202600003
163	D-CRLMC/32412/2026	VS STATE OF ODISHA ATULYA KUMAR SWAIN	VS BHARAT BHUSAN ROURTRAY	() // KEONJHAR TOWN /459 /2026	
164	D-CRLMC/32426/2026	VS STATE OF ODISHA SUKURA @ PRADEEP KUMAR BISWAL	VS JAYANTA KUMAR MAJHI	() // NILGIRI /56 /2017	
165	D-CRLMC/32431/2026	VS STATE OF ODISHA DEENABANDHU RAJAM @ RAJAM DINABANDHU	VS AMITAV TRIPATHY	() // / /0	
166	D-CRLMC/32436/2026	VS STATE OF ODISHA RAJAM CHANCHALLA	VS ASHOK KUMAR SAHOO	() // KENDRAPARA /210 /2026	AOD20240000557C202600127
167	D-CRLMC/32437/2026	VS STATE OF ODISHA SURENDRA KUMAR DAS	VS DIBYA JYOTI SAHOO	() // BHADRAK TOWN /22 /2020	AOD20240000587C202600201
168	D-CRLMC/32441/2026	VS STATE OF ODISHA KUMUDA CHANDRA BEHERA	VS DEEPAK RANJAN PARIDA	() // PHIRINGIA /15 /2016	
169	D-CRLMC/32459/2026	VS STATE OF ODISHA TANAY KUMAR NANDI	VS BIBHUTI BHUSAN MISHRA	() // ROURKELA VIGILANCE /14 /2025	
170	D-CRLMC/32480/2026	VS STATE OF ODISHA PRATAP CHANDRA NAYAK	VS BIKRAM KISHORE NAYAK	() // PATTAMUNDAI /342 /2024	

ORISSA HIGH COURT
FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/32481/2026	STATE OF ODISHA PRATAP CHANDRA NAYAK VS	BIKRAM KISHORE NAYAK VS	// PATTAMUNDAI /342 /2024 ()	
172	D-CRLMC/32491/2026	STATE OF ODISHA NARENDRA BEHERA@NARI VS	JUGALA KISHORE PANDA VS	// ANGUL TOWN /554 /2013 ()	
173	D-CRLMC/32498/2026	STATE OF ODISHA SAMIR MUTHAMAJHI VS	KURESH PRASAD DASH VS	// KOTOAGARH /46 /2020 ()	AOR20220001390C202600043
174	D-CRLMC/32517/2026	STATE OF ODISHA DHIRAJ KUMAR SAH@DHIRAJ SAH VS	SUNIL KUMAR PANDA VS	// JHARSUGUDA /577 /2025 ()	
175	D-CRLMC/32529/2026	STATE OF ODISHA ABHIRAM KANDI VS	BISHNU PRASAD PRADHAN VS	// CUTTACK VIGILANCE /8 /2023 ()	
176	D-CRLMC/32533/2026	STATE OF ODISHA(VIG.) SITARAM AGARWAL VS	PRABIN DAS VS	// MANGALA BAG /85 /2023 ()	
177	D-CRLMC/32534/2026	SHASHI KANT SHARMA BISHNU CHARAN SAHOO VS	SUBHRANSU BHUSAN MOHANTY VS	// BARANGA /30 /2012 ()	
178	D-CRLMC/32548/2026	STATE OF ODISHA JAYASUMALA PARICHHA VS	SIBA RANJAN POLAI VS	// BAIDYANATHPUR /59 /2025 ()	
179	D-CRLMC/32554/2026	STATE OF ODISHA NIRANJAN JENA VS	SUKANTA KUMAR NAYAK VS	// / /0 ()	
180	D-CRLMC/32556/2026	DIPTA DIGANTA NAYAK PRANAY KUMAR MANTRY VS	SATYA SMRUTI MOHANTY VS	// SAMBALPUR VIGILANCE /28 /2022 ()	
181	D-CRLMC/32563/2026	STATE OF ODISHA(VIG.) LITU PATRO VS BASANTI DAS	DEBASISH SAMAL VS	// GOLANTHARA (BERHAMPUR) /367 /2022 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/32567/2026	SURESH CHANDRA @ SURESH BEHERA VS STATE OF ODISHA	MANORANJAN MUDULI VS	BARAMBA /345 /2022 () //	AOD20240000388C202600041
183	D-CRLMC/32568/2026	K.RABI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	K.NUAGAON /230 /2024 () //	AOR20220001639C202600026
184	D-CRLMC/32570/2026	NIRMAL KUMAR SAHU @ NIRMALA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /94 /2021 () //	AOD20240000242C202600285
185	D-CRLMC/32573/2026	SARADA MAHARANA VS ALOK PATTNAIK	DEBASISH SAMAL VS	/ /0 () //	
186	D-CRLMC/32589/2026	RAHIL @ ABDUL NOUSAT KHAN VS STATE OF ODISHA	DURGA PRASAD PATTANAIK VS	TUMUSINGA /234 /2026 () //	
187	D-CRLMC/32596/2026	BALAJI SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADABAZAR /178 /2021 () //	
188	D-CRLMC/32606/2026	DEBENDRA KUMAR BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /114 /2026 () //	
189	D-CRLMC/32612/2026	KULAMANI PRADHAN VS GAGAN BIHARI DAS	NITYABRATA BEHURIA VS	/ /0 () //	
190	D-CRLMP/32401/2026	BALDEV NAG VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	RAMPUR (SONEPUR) /101 /2024 () //	AOR20230001126C202600021
191	D-CRLMP/32417/2026	ANTARYAMI RAY VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	/ /0 () //	
192	D-CRLMP/32420/2026	KARUNAKARA SINGH VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	/ /0 () //	
193	D-CRLMP/32439/2026	KABITA SAHOO	SANJUKTA PATRA	/ /	AOD20240000714C202600032

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-CRLMP/32450/2026	SITAKANTA SWAIN	DEEPAK RANJAN SUNDARAY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-CRLMP/32501/2026	TARANNUM BANU	HARIHAR PANIGRAHI	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-CRLMP/32504/2026	DILLIP RANJAN PARIDA	SUSHREE ARMITA NANDA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-CRLMP/32540/2026	RANJAN KUMAR BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-CRLMP/32542/2026	SILINA KERKETTA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-CRLMP/32566/2026	VICTIM	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-CRLMP/32576/2026	RAKESH TIWARI	PUSPAK KUMAR SAHOO	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-CRLMP/32585/2026	ASHOK KUMAR PATTNAIK	SUKANTA KUMAR NAYAK	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-CRLMP/32586/2026	ABHIMANYU ROUT	ATMAJIT MANMITH DAS	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-CRLMP/32601/2026	SUBASH INSTITUTE OF TECHNOLOGY, BHUBANESWAR	DEBI PRASAD DASH	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-CRLMP/32622/2026	R. PURUSHOTTAM REDDY	LAXMINARAYAN RAYATSINGH	/ /	AOD20240000645C202600039
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLREV/32487/2026	STATE OF ODISHA KUNJALATA SAMAL VS	BASANTA KUMAR DAS VS	// KAPTIPADA /104 /2007 0	
206	D-CRLREV/32493/2026	STATE OF ODISHA NIBEDITA SAHOO VS	SUSAMA RANI SAHOO VS	// / /0 0	
207	D-CRLREV/32507/2026	PRAKASH KUMAR SAHOO KUMAR PARIJA VS	RAMA CHANDRA RATH VS	// / /0 0	
208	D-CRLREV/32611/2026	AKSHAYA KUMAR DASH JYOSTNARANI NAYAK VS	PRASANTA KUMAR JENA VS	// / /0 0	
209	D-CRP/50106/2026	SANGRAM KESHARI NAYAK BASANTI MOHAPATRA VS	PRAFULLA KUMAR KAR VS	// / / 0	
210	D-ITA/49952/2026	NATABAR SWAIN RITIKA ISPAT PRIVATE LIMITED,ROURKELA VS	JANAKALYANA MOHANTY VS	// / / 0	AOD20220001936C202600026
211	D-ITA/49975/2026	ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, SAMBALPUR RITIKA ISPAT PRIVATE LIMITED, ROURKELA VS	JANAKALYANA MOHANTY VS	// / / 0	AOD20220001936C202600027
212	D-ITA/50074/2026	ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE SAMBALPUR NEW INDIA VS	BRUNDABAN ROUT VS	// / / 0	
213	D-ITA/50075/2026	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS) DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BHUBANESWAR VS	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS	// / / 0	AOD20220001916C202600024
214	D-ITA/50076/2026	SHIVAM CONDEV PVT LTD. PCIT 1, AYAKAR BHAWAN, BHUBANESWAR VS	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS	// / / 0	AOD20220001916C202600025
215	D-ITA/50077/2026	TAPAS KUMAR SARANGI DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BHUBANESWAR VS	SUBASH CHANDRA MOHANTY,SR.S.C VS	// / / 0	AOD20220001916C202600029
		SHIVAM CONDEV PVT LTD.		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ITA/50078/2026	ITO, WARD, 1, BARIPADA VS JENAMANI MOHANTA	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS VS	// 0 //	AOD20220001916C202600028
217	D-ITA/50083/2026	ITO, WARD 1,CUTTACK VS THE MAHANAGAR CREDIT CO OPERATIVE SOCIETY LTD.	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS VS	// 0 //	AOD20220001916C202600027
218	D-ITA/50085/2026	THE CHIEF COMMISSIONER INCOME TAX,SAMBALPUR VS KISHAN KARKARIA	SUBASH CHANDRA MOHANTY,SR.S.C VS VS	// 0 //	AOD20220001916C202600026
219	D-ITA/50214/2026	PRAKALPA VS COMMISSIONER OF INCOME TAX (EXEMPTIONS), TELENGANA	BRUNDABAN ROUT VS VS	// 0 //	
220	D-MACA/49960/2026	DEBENDRA SEKHAR MOHANTY@DEBENDRA MOHANTY VS M/S SIVA KARTHIKEYAN TRANSPORT, TAMILNADU	PRADYUMN DEEP KUMAR MISHRA VS VS	// 0 //	
221	D-MACA/49962/2026	PRASANTA KUMAR PATTANAYAK VS DIVISIONAL MANAGER, HDFC ERGO GENERAL INSURANCE CO. LTD., BHUBANESWAR	SUDARSAN BEHERA VS VS	// 0 //	
222	D-MACA/49995/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS MINA MOHAPATRA	PRASANTA KUMAR MAHALI VS VS	// 0 //	
223	D-MACA/50016/2026	D.M., M/S. NATIONAL INSURANCE CO.LTD., BBSR VS RASHMIKANTA SWAIN	MAHITOSH SINHA VS VS	// 0 //	
224	D-MACA/50058/2026	BABAJI SAHOO VS SUKADEB DAS	SUBHASIS MOHAPATRA VS VS	// 0 //	
225	D-MACA/50059/2026	RITANJALI DEBATA VS UTKAL PANDA	SUBHASIS MOHAPATRA VS VS	// 0 //	
226	D-MACA/50120/2026	DAVINDER SINGH SACHDEV VS DILESWAR DAS	PABITRA KUMAR NAYAK VS VS	// 0 //	
227	D-MACA/50151/2026	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CORPORATION VS NANDINI DEBATA	ANANT DEBATA VS VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
228	D-MATA/50087/2026	VS	VS	0	AOR20220004593C202600049
		SHUKADEB PANDA		//	
		RITANJALI BEHERA	SAMARENDRA MOHANTY	//	
229	D-MATA/50147/2026	VS	VS	0	
		SUSANTA DAS		//	
		BIBHUPRASAD SAHOO	RITA SINGH	//	
230	D-MATA/50157/2026	VS	VS	0	AOR20220001245C202600051
		SNIGDHA SAMARANIKAS DAS		//	
		PRASANTA KUMAR SAHOO	Suryakanta Dwibedi	//	
231	D-RPFAM/50079/2026	VS	VS	0	
		BANDANA SAHOO		//	
		SUBHENDU SADHU	PRANAB KUMAR SAMANTRAY	//	
232	D-RPFAM/50187/2026	VS	VS	0	
		SONALI PRIYADARSHINI NAYAK		//	
		MONALISA PRADHAN	DAITARI PRADHAN	//	
233	D-RSA/50052/2026	VS	VS	0	
		AMARJEET PRADHAN		//	
		BISWANATH GOUDA	SOUMYA MISHRA	//	
234	D-RSA/50174/2026	VS	VS	0	
		BAIJYANTI PRADHAN		//	
		MADHU KUMBHAR	SOUMYA MISHRA	//	
235	D-RSA/50196/2026	VS	VS	0	
		BRUNDABAN KUMBHAR		//	
		HAREKRUSHNA NAIK	PABITRA KUMAR NAYAK	//	
236	D-RSA/50200/2026	VS	VS	0	
		BINATA SAUNTA		//	
		HAREKRUSHNA NAIK	PABITRA KUMAR NAYAK	//	
237	D-RVWPET/50044/2026	VS	VS	0	
		BHANU MAJHI	SAMBIT DAS	//	
		UNION OF INDIA		//	
238	D-RVWPET/50090/2026	SUKANTI SAHOO	SOHAN MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-SAO/50271/2026	STATE OF ODISHA NIRANJAN KHUNTIA VS	SOUMYA MISHRA VS	// // 0	
240	D-TRP(C)/50091/2026	SANJAY KUMAR KHUNTIA BISWAJIT KUANR VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600043
241	D-TRP(C)/50183/2026	ANJALI BHOI PRAKASINI PALEI VS	DEBASIS PANIGRAHI VS	// // 0	
242	D-TRPCRL/32588/2026	RAJIB LOCHAN PATRO SURAJ SEKHAR NAYAK VS	HAREKRUSHNA DASH VS	// G.UDAYAGIRI /84 /2025 0	AOD20240000001C202600092
243	D-WA/49988/2026	STATE OF ODISHA AMIT KUMAR SETHI VS	SAIBRATA RATH VS	// // 0	
244	D-WA/50041/2026	STATE OF ODISHA HARESH PODHA VS	AKSHAYA KUMAR NAYAK VS	// // 0	
245	D-WA/50088/2026	STATE OF ODISHA STATE OF ODISHA VS	UDIT RANJAN JENA,A.G.A VS	// // 0	LOD20240000200C202600347
246	D-WA/50117/2026	TANKADHAR NAG TANMAYA RANJAN PATRA VS	SUBHADUTTA ROUTRAY VS	// // 0	
247	D-WA/50149/2026	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0	LOD20240000194C202600374
248	D-WA/50150/2026	SUKESH CHANDRA PRADHAN STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // 0	LOD20240000172C202600348
249	D-WA/50152/2026	AKADASI PARIDA PRINCIPAL SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS	VS VS	// // 0	LOD20240000200C202600348
		MINATI BINDHANI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WA/50155/2026	PRINCIPAL SECRETARY OF RURAL DEVELOPMENT VS SARTHIKA KUMAR SWAIN	DEPT OF ODISHA VS VS	// 0 //	LOD20240000172C202600349
251	D-WA/50181/2026	KANAKLATA BARIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS VS	// 0 //	
252	D-WA/50186/2026	PRINCIPAL SECRETARY OF RURAL DEVELOPMENT VS SUBASH CHANDRA SWAIN	DEPT. OF AGRICULTURE VS VS	// 0 //	LOD20240000194C202600375
253	D-WA/50189/2026	PRINCIPAL SECRETARY OF RURAL DEVELOPMENT VS DILLIP KUMAR NAYAK OR PATTNAIK	DEPT OF ODISHA VS VS	// 0 //	LOD20240000200C202600349
254	D-WA/50232/2026	REGISTRAR, UTKAL UNIVERSITY, VANIVIHAR VS TUNIBALA PATI	GYANA RANJAN MAHAPATRA VS VS	// 0 //	
255	D-WA/50241/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS ASHOK KUMAR PATRA	GYANA RANJAN MAHAPATRA VS VS	// 0 //	
256	D-WA/50251/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR VS SANTANU KUMAR SATPATHY	GYANA RANJAN MAHAPATRA VS VS	// 0 //	
257	D-WA/50268/2026	RESISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR VS SRIDHAR BARIK	GYANA RANJAN MAHAPATRA VS VS	// 0 //	
258	D-WA/50280/2026	NIRUPAMA ROUT VS STATE OF ODISHA	SOUMYA MISHRA VS VS	// 0 //	
259	D-WA/50281/2026	NIRUPAMA ROUT VS STATE OF ODISHA	SOUMYA MISHRA VS VS	// 0 //	
260	D-WP(C)/49948/2026	SANGHAMITRA SAHOO VS STATE OF ODISHA	SONIASHREE BEHERA VS VS	// 0 //	
261	D-WP(C)/49949/2026	LOKNATH MISHRA	SONIASHREE BEHERA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/49950/2026	KATAKAM SRIRAMA MURTHY	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/49951/2026	M/S MAA BUDHI ENTERPRISES, ANGUL	RAMESH CHANDRA JENA	//	
		VS	VS	0	
		COMMISSIONER CT AND GST, ODISHA, CUTTACK		//	
264	D-WP(C)/49953/2026	KALANDI JENA	KUNAL KUMAR SWAIN	//	
	WP(C)/34501/2026	VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/49954/2026	SARASWATI KHANDAI	TUKUNA KUMAR MISHRA	//	
	WP(C)/34530/2026	VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/49955/2026	BIDHATA MALI	TUKUNA KUMAR MISHRA	//	
	WP(C)/34540/2026	VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/49957/2026	RAUTARA TIPIRIA	RAJAKISHORE SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/49958/2026	PRIYANKA BEHERA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/49959/2026	SEKH SANAULLA	RAJAKISHORE SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/49961/2026	SUSHAMA PATRA	SRIKANTA KU. NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/49963/2026	DRIEMS UNIVERSITY, TANGI, CUTTACK	DIGAMBARA MISHRA	//	
	WP(C)/34499/2026	VS	VS	0	
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BHUBANESWAR		//	
272	D-WP(C)/49964/2026	M/S MGKBHARAT MULTIPROJECTS PRIVATE LIMITED	BIBAN JYOTI PRADHAN	//	AOR20220001352C202600035
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/49965/2026	PR. COMMISSIONER GST AND CENTRAL EXCISE COMMISSIONERATE BHABAGRAHI MUKHI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // 0 //	
274	D-WP(C)/49966/2026	DILIP KUMAR ROUT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
275	D-WP(C)/49967/2026	BINAYAK MUDULI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
276	D-WP(C)/49968/2026	BHANUPRIYA SWAIN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
277	D-WP(C)/49969/2026	APARTI KUMAR PATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
278	D-WP(C)/49970/2026	RABINARAYAN SWAIN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
279	D-WP(C)/49971/2026	SUDAM KANDI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// 0 //	
280	D-WP(C)/49972/2026	JOGINATHA SAHOO VS UNION OF INDIA	GAUTAM CHARAN ROUT VS	// 0 //	
281	D-WP(C)/49974/2026	DASARATHI BARAL VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //	
282	D-WP(C)/49976/2026	BIKRAM DAS VS UNION OF INDIA	GAUTAM CHARAN ROUT VS	// 0 //	
283	D-WP(C)/49977/2026	RAGHUNATH SINGH VS UNION OF INDIA	GAUTAM CHARAN ROUT VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/49979/2026	M/S. SHRI SHYAM IRON AND STEELS, SUNDARGARH VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS GAUTAM CHARAN ROUT	// 0 //	
285	D-WP(C)/49980/2026	HRUSHIKESH MOHARANA VS UNION OF INDIA	GAUTAM CHARAN ROUT VS SUBASH CHANDRA ACHARYA	// 0 //	
286	D-WP(C)/49981/2026	RAMA CHANDRA BEHERA VS BHARATI SAHU	SUBASH CHANDRA ACHARYA VS KISHORE KUMAR JENA	// 0 //	AOR20220004051C202600037
287	D-WP(C)/49983/2026	SAROJ KUMAR DAS VS STATE OF ODISHA	KISHORE KUMAR JENA VS KISHORE KUMAR JENA	// 0 //	
288	D-WP(C)/49984/2026	QUEEN SAROJLAXMI VS STATE OF ODISHA	KISHORE KUMAR JENA VS KISHORE KUMAR JENA	// 0 //	
289	D-WP(C)/49985/2026	SANTARAM PRASAD NANDA VS STATE OF ODISHA	KISHORE KUMAR JENA VS KISHORE KUMAR JENA	// 0 //	
290	D-WP(C)/49986/2026	SAMBIT TRIPATHY VS STATE OF ODISHA	KISHORE KUMAR JENA VS KISHORE KUMAR JENA	// 0 //	
291	D-WP(C)/49987/2026	M/S ALEKH INFRACON PVT.LTD., KEONJHAR VS STATE OF ODISHA	PRATIK DASH VS NITYANANDA BEHURIA	// 0 //	
292	D-WP(C)/49989/2026	JOY KRISHNA MOHAPATRA VS STATE OF ODISHA	NITYANANDA BEHURIA VS TUSAR KUMAR MISHRA	// 0 //	
293	D-WP(C)/49990/2026	SHANKAR SUNANI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS NITYANANDA BEHURIA	// 0 //	
294	D-WP(C)/49992/2026	JYOSTNARANI SAHOO VS STATE OF ODISHA	NITYANANDA BEHURIA VS SUBHADUTTA ROUTRAY	// 0 //	
295	D-WP(C)/49994/2026	ANJAN KUMAR SAHOO	SUBHADUTTA ROUTRAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/49998/2026	ASHOK BRICKS INDUSTRIES PVT.LTD, JHARSUGUDA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		RESERVE BANK OF INDIA, KHORDHA		//	
297	D-WP(C)/49999/2026	CUTTACK CHRISTIAN EDUCATION BOARD, CUTTACK	KUSAR KUMAR MISHRA	//	
		VS	VS	0	
		ODISHA ELECTRICITY REGULATION COMMISSION, BHUBANESWAR		//	
298	D-WP(C)/50000/2026	MUKTINANDA SATAPATHY	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/50002/2026	ROJALIN SWAIN	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/50003/2026	M/S.SAI SWARAM CONSTRUCTION(P)LTD., KHORDHA	HANSHU PRASAD SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/50004/2026	PRADEEP MAHARI	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/50005/2026	BAILOCHAN SETHY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/50006/2026	M/S SUSANTA KUMAR SAHOO	JIBAN JYOTI PRADHAN	//	AOR20220001352C202600036
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR		//	
304	D-WP(C)/50007/2026	SARITA NAIK	DILIP KUMAR SAHU	//	AOR20220001727C202600110
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/50008/2026	SHIBA SHANKAR BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/50009/2026	TALCHER COAL MINES RETD. EMPLOYEES UNION	SOMA PATNAIK	//	AOD20260000117C202600073
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/50010/2026	MAHANADI COALFIELDS LIMITED PARTHABA DIGAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0 //	
308	D-WP(C)/50011/2026	SURYA NARAYAN SETHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
309	D-WP(C)/50012/2026	SANJIB KUMAR PANDEY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
310	D-WP(C)/50013/2026	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
311	D-WP(C)/50014/2026	RANJIT BHUE VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
312	D-WP(C)/50015/2026	DAITARI BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
313	D-WP(C)/50017/2026	RASMIKANTA SETHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
314	D-WP(C)/50018/2026	SURESH CHANDRA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
315	D-WP(C)/50019/2026	SUSANTA KUMAR MALLIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
316	D-WP(C)/50020/2026	BANSIDHARA DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
317	D-WP(C)/50021/2026	NARESH BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/50023/2026	BIPIN KUMAR NAIK VS STATE OF ODISHA	NIRANJAN KUMAR MISHRA VS VS	// 0 //	
319	D-WP(C)/50024/2026	GOPABANDHU SETHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
320	D-WP(C)/50025/2026	SUNIL KUMAR ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
321	D-WP(C)/50026/2026	KAMALAKANTA JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
322	D-WP(C)/50027/2026	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
323	D-WP(C)/50029/2026	NIRANJAN BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
324	D-WP(C)/50032/2026	BRUNDABAN JENA VS STATE OF ODISHA	BASUDEV BARIK VS VS	// 0 //	
325	D-WP(C)/50033/2026	SANTANU BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
326	D-WP(C)/50034/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KEONJHAR VS KRUSHNA CHANDRA NAYAK	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KEONJHAR VS VS	// 0 //	LOD20240000194C202600373
327	D-WP(C)/50035/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, SAKAPADA, KEONJHAR VS DINABANDHU KESHI	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, SAKAPADA, KEONJHAR VS VS	// 0 //	LOD20240000172C202600347
328	D-WP(C)/50036/2026	PURIT GOUD @ LAHAJAL VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS VS	// 0 //	AOR20220001834C202600042
329	D-WP(C)/50037/2026	ANUKUL CHANDRA MOHANTY	KRUSHNA CHANDRA RATHA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/50038/2026	SANJULATA KUANR	BIJAY KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/50039/2026	SINGIDI COOPERATIVE SOCIETY LTD.,KENDRAPARA	ABDRINARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/50042/2026	JAYANARAYAN PRADHAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/50045/2026	RAMANI RANJAN TRIPATHY	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/50046/2026	ABANTI NAYAK	TRIBIKRAM MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/50047/2026	KHADAL PRADHAN	STITHI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/50048/2026	ABANTI NAYAK	TRIBIKRAM MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/50049/2026	RABINDRA KUMAR SAHU	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/50050/2026	SARADA PRASANNA NAYAK	DEBAKANT MOHANTY	//	
		VS	VS	0	
		COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK		//	
339	D-WP(C)/50051/2026	PITAMBER SATAPATHY	LAMBODAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/50053/2026	JAGADISH KUMAR PANADA	STITHI DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/50054/2026	STATE OF ODISHA PITAMBER SATAPATHY VS	LAMBODAR PRADHAN VS	// // 0	
342	D-WP(C)/50055/2026	STATE OF ODISHA AMIYA KUMAR MAHAPATRA VS	STHITI DAS VS	// // 0	
343	D-WP(C)/50056/2026	STATE OF ODISHA AJAY KUMAR SAHOO VS	STITHI DAS VS	// // 0	
344	D-WP(C)/50057/2026	STATE OF ODISHA RAJESH KUMAR NAYAK VS	STHITI DAS VS	// // 0	
345	D-WP(C)/50060/2026	STATE OF ODISHA SANGHAMITRA BISWAL @ PATTANAIAK VS	PRAMOD CHANDRA SEJPADA VS	// // 0	
346	D-WP(C)/50061/2026	THE INSPECTOR GENERAL OF REGISTRATION CUM REGISTRAR OF FIRM, ODISHA, CUTTACK TRUPTIMAYEE UTTARAKABAT VS	STITHI DAS VS	// // 0	
347	D-WP(C)/50062/2026	STATE OF ODISHA PITAMBER SATAPATHY VS	LAMBODAR PRADHAN VS	// // 0	
348	D-WP(C)/50063/2026	STATE OF ODISHA BIJNA KANTA PRADHAN VS	STITHI DAS VS	// // 0	
349	D-WP(C)/50064/2026	STATE OF ODISHA PRASANTA MUDULI VS	SUNIT SAHOO VS	// // 0	
350	D-WP(C)/50065/2026	STATE OF ODISHA KISHOR CHANDRA BEHERA VS	STITHI DAS VS	// // 0	
351	D-WP(C)/50067/2026	STATE OF ODISHA DR.NAMITA MISHRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/50069/2026	SWADHIN MUKHARJEE VS STATE OF ODISHA	STITHI DAS VS VS	// 0 //	
353	D-WP(C)/50070/2026	BISWALAL BHUJABAL VS STATE OF ODISHA	STITHI DAS VS VS	// 0 //	
354	D-WP(C)/50072/2026	PAKKI INDRAJA VS STATE OF ODISHA	STITHI DAS VS VS	// 0 //	
355	D-WP(C)/50073/2026	BABITA BEHERA VS STATE OF ODISHA	JYOTI PATNAIK VS VS	// 0 //	
356	D-WP(C)/50080/2026	M/S GOPAL RAM AND SONS VS THE CT AND GST OFFICER, CUTTACK	JIBAN JYOTI PRADHAN VS VS	// 0 //	AOD20230000007C202600005
357	D-WP(C)/50086/2026	PSR CINEMA, SUNDERGARH VS THE COLLECTOR AND D.M. RAYAGADA	SWAYAMJIT ROUT VS VS	// 0 //	
358	D-WP(C)/50092/2026 WP(C)/34593/2026	SRIDHAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600321
359	D-WP(C)/50093/2026	VILLAGERS OF TALAMARADA VILLAGE, NAYAGARH VS STATE OF ODISHA	ABHIRAM KUMAR SAHOO VS VS	// 0 //	
360	D-WP(C)/50094/2026	BRUNDABAN BISWAL VS STATE OF ODISHA	SAMIR KUMAR MISHRA (SR. ADV.) VS VS	// 0 //	
361	D-WP(C)/50095/2026	KUNAT MALIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
362	D-WP(C)/50096/2026	BIJOY KUMAR DAS VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS VS	// 0 //	
363	D-WP(C)/50097/2026	SANTOSH KUMAR BHOI	MANOJA KUMAR KHUNTIA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/50098/2026	SURAPRASAD DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/50099/2026	BAIKUNTHANATH SAHOO	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/50100/2026	BENU BEHERA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/50101/2026	HAREKRUSHNA DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/50102/2026	CHANDRA REKHA MAHARATHA	BIDYADHAR MANSING	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/50103/2026	PABITRA KUMAR SETHY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/50104/2026	SABITA MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/50105/2026	DHARMENDRA BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/50107/2026	TRILOCHANA BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/50108/2026	KISHOR KUMAR NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/50109/2026	CHANDRA REKHA MAHARATHA	BIDYADHAR MANSING	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/50111/2026	STATE OF ODISHA MANGULI CHARAN MALLICK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
376	D-WP(C)/50112/2026	STATE OF ODISHA PRAGYAN RAY VS	SUDEEP KUMAR SARANGI VS	// // 0	AOD20260000163C202600098
377	D-WP(C)/50113/2026	STATE OF ODISHA HIMADRI BHUSAN MOHAPATRA VS	SUDEEP KUMAR SARANGI VS	// // 0	AOD20260000163C202600097
378	D-WP(C)/50114/2026	STATE OF ODISHA AJIT KUMAR SETHI VS	MANOJA KUMAR KHUNTIA VS	// // 0	
379	D-WP(C)/50115/2026	STATE OF ODISHA MITHLESH KUMAR VERMA VS	RAMDAS ACHARY VS	// // 0	
380	D-WP(C)/50116/2026	UNION OF INDIA CHANDRA REKHA MAHARATHA VS	BIDYADHAR MANSING VS	// // 0	
381	D-WP(C)/50118/2026	STATE OF ODISHA BINODINI HARICHANDAN VS	HARA PRASAD RATH VS	// // 0	
382	D-WP(C)/50119/2026	STATE OF ODISHA BHARAT CHANDRA GUIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
383	D-WP(C)/50121/2026	STATE OF ODISHA CHITRA HAJARI NAYAK VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
384	D-WP(C)/50122/2026	STATE OF ODISHA RASMI@RASMITA@RASHMITA NAIK VS	PRAKASH KUMAR MISHRA VS	// // 0	
385	D-WP(C)/50123/2026	MAHANADI COALFIELDS LIMITED, SAMBALPUR DIBAN SINGH VS	ARJUNA CHARANA BEHERA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/50125/2026	SUDAM NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
387	D-WP(C)/50126/2026	SAMIR KUMBHAR VS STATE OF ODISHA	GHANASHYAM BANJI VS VS	// 0 //	
388	D-WP(C)/50127/2026	TAPAN SAHU VS STATE OF ODISHA	RANENDRA PRATAP ROUT VS VS	// 0 //	
389	D-WP(C)/50128/2026	PRABUDHA KUMAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS VS	// 0 //	
390	D-WP(C)/50129/2026	KUNI BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS VS	// 0 //	
391	D-WP(C)/50130/2026	BANSHIDHAR MUDULI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS VS	// 0 //	
392	D-WP(C)/50131/2026	JALADHAR SINGH VS ODISHA STATE AGRICULTURAL MARKETING BOARD	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600224
393	D-WP(C)/50132/2026	SUDHIR KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600225
394	D-WP(C)/50133/2026	DR.ASEEMA SAMAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS VS	// 0 //	
395	D-WP(C)/50134/2026	NIRMAL KUMAR BISWAL VS THE DISTRICT JUDGE, CUTTACK	UMAKANTA MISHRA VS VS	// 0 //	
396	D-WP(C)/50135/2026	NARAYAN CHANDRA DHALASAMANTA VS STATE OF ODISHA	BIBHUDHENDRA DASH VS VS	// 0 //	
397	D-WP(C)/50137/2026	SIBA SINGH	ALEKHA KUMAR SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/50139/2026	ASHOK KUMAR PANDA	NARESH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/50140/2026	DR.RITUPARNNA DHIR	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/50143/2026	RABINDRA KUMAR NAYAK	BISHWARANJAN SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/50144/2026	KISHORE KUMAR NAYAK	UMAKANTA MISHRA	//	
		VS	VS	0	
		THE DISTRICT JUDGE, CUTTACK		//	
402	D-WP(C)/50145/2026	JUGAL KISHORE SAMAL	SUBASH CHANDRA PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/50146/2026	SMITARANI SATAPATHY	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/50153/2026	SUSHIL KUMAR MEHER	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/50154/2026	ANIL KUMAR PARIDA	ABHIJIT DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/50156/2026	REENA MOHANTY	MITALEE JESTHI	//	
		VS	VS	0	
		INSPECTOR GENERAL OF REGISTRATION, ODISHA, KATAKA		//	
407	D-WP(C)/50158/2026	SAMBIT TRIPATHY	KISHORE KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/50159/2026	CHITRAKETU JALLI	SUBHASREE MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/50160/2026	STATE OF ODISHA AJIT KUMAR GIRI VS	LAXMIKANTA MOHANTY VS	// // 0	
410	D-WP(C)/50161/2026	STATE OF ODISHA RAM CHANDRA NAYAK VS	PRONoy MOHANTY VS	// // 0	
411	D-WP(C)/50162/2026	STATE OF ODISHA DILLIP KUMAR SAHOO VS	SUSIL KUMAR PATTNAIK VS	// // 0	
412	D-WP(C)/50164/2026	STATE OF ODISHA NILAMANI SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600188
413	D-WP(C)/50165/2026	STATE OF ODISHA SANDIP KUMAR SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600189
414	D-WP(C)/50166/2026	STATE OF ODISHA JAYKRUSHNA DASH VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600190
415	D-WP(C)/50167/2026	STATE OF ODISHA KANHU CHARAN LENKA VS	SANGRAM JENA VS	// // 0	
416	D-WP(C)/50168/2026	STATE OF ODISHA ABHYA KUMAR SETHI VS	PRONoy MOHANTY VS	// // 0	
417	D-WP(C)/50169/2026	STATE OF ODISHA SIBARAM BEHERA VS	RAMESH CHANDRA PRADHAN VS	// // 0	AOR20220001914C202600015
418	D-WP(C)/50170/2026	STATE OF ODISHA RANKAMANI SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600191
419	D-WP(C)/50171/2026	STATE OF ODISHA NABAGHANA NAIK VS TAHASILDAR -CUM- REGISTERING OFFICER, KOLABIRA, JHARSUGUDA	SANJEEV UDGATA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/50172/2026	DHANESWAR MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600192
421	D-WP(C)/50173/2026	SANJAYA KUMAR PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
422	D-WP(C)/50175/2026	AJAYA KUMAR SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600194
423	D-WP(C)/50176/2026	PRIYABRATA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
424	D-WP(C)/50177/2026	TAPAN KUMAR BHUYAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600195
425	D-WP(C)/50178/2026	RAMAKRISHNA PUROHIT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	AOD20220001927C202600193
426	D-WP(C)/50179/2026	THE CHIEF MANAGER, BANK OF BARODA, ROSARBA, JALPAIGURI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS VS	// 0 //	
427	D-WP(C)/50180/2026	SARAT CHANDRA BARAL VS STATE OF ODISHA	KISHORE KUMAR JENA VS VS	// 0 //	
428	D-WP(C)/50182/2026	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	BEDA PRAKASH PANDA VS VS	// 0 //	
429	D-WP(C)/50188/2026	PRAVAKAR PARAMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS VS	// 0 //	
430	D-WP(C)/50190/2026	MANORAMA DEVI VS STATE OF ODISHA	SAIBRATA RATH VS VS	// 0 //	
431	D-WP(C)/50193/2026	JITENDRA GADANAYAK	KAPILA CHARAN NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/50194/2026	PRAVAT NALINI MISHRA	SARAT CHANDRA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/50195/2026	BINDUSAGAR DASH	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/50197/2026	DR.HIMANSHU SEKHAR MISHRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/50198/2026	BIRENDRA GARNAIK	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/50199/2026	KAILASH CHANDRA MOHANTY	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/50202/2026	DHARMENDRA MISHRA	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/50203/2026	PABITRA MOHAN NAYAK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/50204/2026	M/S.KASHVI POWER AND STEEL PVT. LTD., BHUBANESWAR	NEELAN KUMAR	//	
		VS	VS	0	
		UNION OF INDIA		//	
440	D-WP(C)/50206/2026	SPARKLIN BEHERA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/50207/2026	SOUMYA RANJAN BEHERA	ALOK KUMAR MOHANTY	//	
		VS	VS	0	
		THE CEO AND MANAGING DIRECTOR CANARA BANK, HEAD OFFICE 6648, BENGALURU		//	
442	D-WP(C)/50208/2026	NARAYAN CHANDRA BEHERA	SUNIL KUMAR PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/50209/2026	STATE OF ODISHA PURNA CHANDRA SINGH VS UNION OF INDIA	AMITABH MISHRA VS	// // 0 //	
444	D-WP(C)/50211/2026	BASANTA MANJARI SAHOO VS UNION OF INDIA	SUBHADUTTA ROUTRAY VS	// 0 //	
445	D-WP(C)/50212/2026	ANIYA KUMAR BARAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
446	D-WP(C)/50215/2026	RABINARAYAN SAHOO VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
447	D-WP(C)/50216/2026	SHIBALAL PADHAN VS MAHANADI COAL FIELDS LTD.,JHARSHUGUDA	AMIT PRASAD BOSE VS	// 0 //	
448	D-WP(C)/50217/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
449	D-WP(C)/50218/2026	AJAY KUMAR DAS VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //	
450	D-WP(C)/50219/2026	SUJATA NAYAK VS STATE OF ODISHA	PRADIP KUMAR DHAL VS	// 0 //	
451	D-WP(C)/50220/2026	NIBEDITA MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
452	D-WP(C)/50222/2026	LOKANATH BEHERA VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	// 0 //	
453	D-WP(C)/50223/2026	GANGADHAR BHOI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/50224/2026	DIPAK KUMAR DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
455	D-WP(C)/50225/2026	ASLAM KHAN VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
456	D-WP(C)/50226/2026	RUNU NAIK VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	// 0 //	
457	D-WP(C)/50227/2026	SUBAS CHANDRA SINGH @ NAIK VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	// 0 //	
458	D-WP(C)/50229/2026	SONALI APARAJITA DASH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
459	D-WP(C)/50230/2026	MANTU MAHATO VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS	// 0 //	
460	D-WP(C)/50233/2026	BISHESWAR NAIK VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	// 0 //	
461	D-WP(C)/50234/2026	TAPAN KUMAR KHANDUAL VS STATE OF ODISHA	PRANOY MOHANTY VS	// 0 //	
462	D-WP(C)/50235/2026	MANISHA PRIYADARSINI SARANGI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
463	D-WP(C)/50236/2026	PRAFULLA CHANDRA TRIPATHY VS STATE OF ODISHA	PRANOY MOHANTY VS	// 0 //	
464	D-WP(C)/50237/2026	BHAGIRATHI MAHAKUD VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	// 0 //	
465	D-WP(C)/50238/2026	SITANSHU SANTOSH KUMAR ACHARYA	DIPAK KUMAR SETHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		BAR COUNCIL OF INDIA, NEW DELHI		//	
466	D-WP(C)/50240/2026	CHARULATA SATAPATHY	PRONoy MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/50242/2026	GAGAN BIHARI BEHERA	PRABHAT KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/50243/2026	GOBINDA BEHERA	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		TAHASILDAR, BARANG, KATAK		//	
469	D-WP(C)/50244/2026	DHARANIDHAR ROUT	PRONoy MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/50245/2026	SATYANARAYAN SABAR	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/50246/2026	MANAGOBINDA MOHANTY	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		ANIL KUMAR JENA		//	
472	D-WP(C)/50247/2026	MD.FARID	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/50248/2026	NARASINGHA BEHERA	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600196
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/50249/2026	SWOPNA KUMAR LENKA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/50250/2026	ARJUN KUMAR SAHOO	SUSANTA KUMAR BARAL	//	AOR20220001297C202600236
		VS	VS	0	
		State Of Odisha		//	
476	D-WP(C)/50252/2026	DILLIP KUMAR HOTA	SAMBIT PANIGRAHI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/50254/2026	STATE OF ODISHA SURENDRA NATH PARICHHA VS	SAIBRATA RATH VS	// // 0	
478	D-WP(C)/50255/2026	STATE OF ODISHA BUDU MANDANGI VS	UDIPTA KUMAR PANDA VS	// // 0	AOD20260000648C202600011
479	D-WP(C)/50256/2026	State Of Odisha PRAMILA BEHERA VS	SATGOPAL DAS VS	// // 0	
480	D-WP(C)/50257/2026	STATE OF ODISHA ANJALI CHAKRABARTY VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600197
481	D-WP(C)/50258/2026	STATE OF ODISHA SURATHA KUMAR BEHERA VS	Kananbala Roychoudhury VS	// // 0	AOR20220001523C202600190
482	D-WP(C)/50259/2026	STATE OF ODISHA SHYAMSUNDAR PANDA VS	SAMBIT PANIGRAHI VS	// // 0	
483	D-WP(C)/50260/2026	STATE OF ODISHA BIHARI LAL SAHU VS	PRASANTA KUMAR PRADHAN VS	// // 0	AOR20230000705C202600022
484	D-WP(C)/50261/2026	STATE OF ODISHA NILSU PATTNAYAK VS	SIDHARTH SHANKAR PADHY VS	// // 0	
485	D-WP(C)/50262/2026	STATE OF ODISHA ABHIRAM SHARMA VS	AMITABH MISHRA VS	// // 0	
486	D-WP(C)/50263/2026	MAHANADI COALFIELDS LTD., SAMBALPUR BIDYUT KUMAR KHUNTIA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600198
487	D-WP(C)/50264/2026	STATE OF ODISHA MS SRABANI CONSTRUCTION REPRESENTED THROUGH MS SRABANI CONSTRUCTION VS DEBT RECOVERY TRIBUNAL ,CUTTACK	SWAPNANJANA VS	// // 0 //	AOR20260000273C202600055

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/50266/2026	SUSAMA PATRNAIK VS STATE OF ODISHA	ABHAS MOHANTY VS	// 0 //	
489	D-WP(C)/50270/2026	BISWAKARMA SINGH VS STATE BANK OF INDIA, MUMBAI	SUBHENDU KAR VS	// 0 //	
490	D-WP(C)/50272/2026	SUPERINTENDING ENGINEER BAITARANI IRRIGATION DIVISION, KAPADA OF KEONJHAR VS BAIDHAR SETHY	VS VS	// 0 //	LOD20240000172C202600350
491	D-WP(C)/50273/2026	JAY BAJARANGABALI SELF HELP GROUP, GANJAM MANORANJAN MUDULI VS STATE OF ODISHA	VS VS	// 0 //	
492	D-WP(C)/50274/2026	ASWINI KUMAR SAHU VS STATE OF ODISHA REPRESENTED THROUGH THE COMMISSIONER CUM SECRETARY	PRASANTA KUMAR PRADHAN VS	// 0 //	AOR20230000705C202600023
493	D-WP(C)/50275/2026	SUPERINTENDING ENGINEER OF BAITARANI IRRIGATION DIVISION, KEONJHAR VS SUDHANSU SEKHAR BISWAL	VS VS	// 0 //	LOD20240000200C202600350
494	D-WP(C)/50276/2026	MADHUSMITA ADHIKARI VS STATE OF ODISHA	Alok Kumar Mohapatra VS	// 0 //	AOR20220001711C202600054
495	D-WP(C)/50277/2026	RAJAN BHUTIA VS STATE OF ODISHA	Kananbala Roychoudhury VS	// 0 //	AOR20220001523C202600181
496	D-WP(C)/50279/2026	SANKAR SWAIN VS STATE OF ODISHA	Kananbala Roychoudhury VS	// 0 //	AOR20220001523C202600182
497	D-WP(C)/50282/2026	JHINIMA PRADHAN VS STATE OF ODISHA S S AND ME DEPT	HAREKRUSHNA DASH VS	// 0 //	AOD20240000001C202600093
498	D-WPCRL/32409/2026	BABRUBAHANA PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 0 //	
499	D-ABLAPL/32400/2026	JAKKULA DHARMATEJA	BHARAT JALLI	INFOVALLY UPD BHUBANESWAR /458 /2026	AOD20240000581C202600104

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/32402/2026	BASANTI DUTTA	BIBHUTI RANJAN MOHANTY	BASTA /477 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/32404/2026	SANKAR MAJHI	PVS NANAJI ACHARY	KOTPAD /33 /2026	AOR20220000211C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/32410/2026	G.KIRAN @GEMBALI KIRAN	DIGAMBAR SETHI	BANDHUGOAN /64 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/32414/2026	RAJENDRA NAYAK @ CHAND NAYAK @ CHANDU	SAPAN KUMAR LENKA	BENTKAR (42 MOUZA) UPD CUTTACK /369 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/32415/2026	RABINARAYAN JENA @ RABI	SANJIT MISHRA	KANAS /93 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/32416/2026	RAJANIKANTA PAIKARAY	RABINDRA NATH PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/32423/2026	SUSANTA CHOUDHURY @ NANDU	PRASANTA KUMAR PANDA	DIGAPAHANDI /365 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/32424/2026	SRIKANTA SADANGI @ SRIKANTA KUMAR SHADAN	PRASANTA KUMAR PANDA	K.NUAGAON /399 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/32433/2026	SANATAN BISWAL	SUSMITA PATTNAIK	DHAULI PS /264 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/32440/2026	PARBATI BEHERA	RAJENDRA NARAYAN ROUT	BANSADA /239 /2026	AOR20220001558C202600204
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/32442/2026	PANCHANAN MAHAKUD	KHIROD KUMAR SWAIN	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/32445/2026	STATE OF ODISHA RAJNARAYAN SAHOO VS	PRANAB RANJAN CHHATOI VS	// DHAULI PS /212 /2026 ()	
512	D-ABLAPL/32447/2026	STATE OF ODISHA PADMA LOCHAN JENA VS	AMULYA RATNA PANDA VS	// BASTA /494 /2026 ()	
513	D-ABLAPL/32451/2026	STATE OF ODISHA NATU DAS @ SUSHANTA DAS VS	AMULYA RATNA PANDA VS	// BALIAPAL /398 /2026 ()	
514	D-ABLAPL/32453/2026	STATE OF ODISHA RUDRA PRASAD SINGH VS	ABIT SAHU VS	// PURI SADAR /553 /2026 ()	AOD20230001163C202600010
515	D-ABLAPL/32454/2026	STATE OF ODISHA KALPANA MOHANTY VS	DILLIP KUMAR RAY VS	// BALASORE VIGILANCE /25 /2026 ()	AOR20220001556C202600067
516	D-ABLAPL/32463/2026	STATE OF ODISHA(VIG.) PRASANNA ROUT @ PRASANNA KUMAR ROUT @ PS VS	SATYABRATA DASH VS	// JENAPUR /278 /2026 ()	
517	D-ABLAPL/32466/2026	STATE OF ODISHA DEBU @ SATYA PRAKASH BISWAL VS	PRASANT KUMAR BARIK VS	// BHADRAK TOWN /544 /2023 ()	
518	D-ABLAPL/32469/2026	STATE OF ODISHA AKASH MALIK VS	AJAYA KUMAR PRADHAN VS	// JENAPUR /149 /2025 ()	
519	D-ABLAPL/32470/2026	STATE OF ODISHA AKASH MALIK VS	AJAYA KUMAR PRADHAN VS	// JENAPUR /310 /2025 ()	
520	D-ABLAPL/32471/2026	STATE OF ODISHA SK. KARIM VS	PARTHA SARATHI DAS VS	// TELKOI /161 /2025 ()	AOD20240000364C202600249
521	D-ABLAPL/32474/2026	STATE OF ODISHA SRABAN KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// NAYAPALLI P.S. /726 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/32475/2026	PAPU@SUDHAKAR DAS VS STATE OF ODISHA	AMBUJA KUMAR DAS VS	BALASORE TOWN /225 /2026 () //	AOR20230000954C202600004
523	D-ABLAPL/32478/2026	ABHIJITA PRIYADARSINI JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	DHARMASALA /401 /2026 () //	
524	D-ABLAPL/32484/2026	SK. SAHIDDIN VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	/ /0 () //	
525	D-ABLAPL/32485/2026	KALIA @ SAROJKANTA SAHANI VS STATE OF ODISHA	SURYA PRATAP DEO VS	AUL /37 /2026 () //	
526	D-ABLAPL/32494/2026	KANCHANBALA DALAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAGATPUR /654 /2026 () //	
527	D-ABLAPL/32496/2026	S.K. FAIZAL AFRIDIN VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	BHARATPUR PS /812 /2026 () //	
528	D-ABLAPL/32505/2026	PINTU @ SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	TALABANIA /50 /2026 () //	
529	D-ABLAPL/32509/2026	SUMITRA BHOLA @ SUMITRA BHOL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /452 /2026 () //	
530	D-ABLAPL/32510/2026	MANORANJAN NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /469 /2026 () //	
531	D-ABLAPL/32513/2026	PAPU SINGH VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
532	D-ABLAPL/32514/2026	SIBU @ BISWAJIT DASH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MOTANGA /143 /2026 () //	
533	D-ABLAPL/32519/2026	RAJESH @ NITAI MANDAL	BALARM NAYAK	MARINE PS AT JAMBO /109 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/32521/2026	SK GOLAM NABI	SATYABRATA SENAPATI	AGARAPADA /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/32530/2026	SARFRAZ AHAMAD @ AHMAAD @ SARAFRAZ MALDIP	DEEPAK KUMAR PANDA	UMERKOTE /393 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/32531/2026	AHALYA MOHAPATRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/32532/2026	SURESH KHEMUNDU	MANGU NANDY	MUDULIPODA /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/32536/2026	TIKESHWAR KISHAN	SUSIL KUMAR PATNAIK	BONAI /258 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/32541/2026	SHEKH NABI @ SEK NABI	JITENDRA SAMANTARAY	KRUSHNA PRASAD /231 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/32547/2026	SARFARAZ AHAMAD @ AHMAD @ SARAFRAZ MALDIP	DEEPAK KUMAR PANDA	UMERKOTE /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/32549/2026	PRAMOD KUMAR BHUYAN	SATYABRATA PANDA	CHANDAKA P.S. /511 /2026	AOR20250000391C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/32551/2026	ANSAR MOHAMMAD	JYOTIRMAYA SAHOO	KHURDA MODEL /584 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/32564/2026	TRINATH MAJHI	JYOTIRMAYA SAHOO	CHANDAHANDI /143 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/32565/2026	RUDRA NAIK	RAMESH CHANDRA MAHARANA	SAHID NAGAR P.S. /240 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/32571/2026	STATE OF ODISHA PRADEEPA DALEI @ PRADEEP DALEI VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /607 /2026 ()	
546	D-ABLAPL/32578/2026	STATE OF ODISHA PAPUN PRADHAN VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /626 /2023 ()	
547	D-ABLAPL/32581/2026	STATE OF ODISHA MOHAMMAD NAWAZ RAJA VS	DHIRENDRA KUMAR MOHAPATRA VS	// RAJGANGPUR /422 /2026 ()	
548	D-ABLAPL/32582/2026	STATE OF ODISHA NESAR KHAN VS	PRATIK DASH VS	// PURUNABAZAR /255 /2026 ()	
549	D-ABLAPL/32583/2026	STATE OF ODISHA RASHMI RANJAN MISHRA VS	ASHOK DAS VS	// PARLAKHEMUNDI /424 /2026 ()	
550	D-ABLAPL/32584/2026	STATE OF ODISHA SAILAJA SAMAL VS	JYOTIRMAYA SAHOO VS	// BARIPADA TOWN /514 /2026 ()	
551	D-ABLAPL/32591/2026	STATE OF ODISHA SESHADEV PARIDA @ SESA PARIDA VS	BIPIN KUMAR NAYAK VS	// PIPLI /633 /2026 ()	
552	D-ABLAPL/32592/2026	STATE OF ODISHA SANDEEP KUMAR BHUYAN VS	BHABANI SANKAR MISHRA VS	// DASARATHPUR /130 /2026 ()	
553	D-ABLAPL/32595/2026	STATE OF ODISHA SATYANARAYAN MOHAPATRA @ SATYANARAYAN VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /508 /2026 ()	
554	D-ABLAPL/32604/2026	STATE OF ODISHA PRAFULLA GAHIR VS	BALARAM NAYAK VS	// BANGOMUNDA /143 /2026 ()	
555	D-ABLAPL/32607/2026	STATE OF ODISHA NARASINGHA GOUDA VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/32615/2026	MD JAWED ALIAS MOHAMMED JAWED VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202600155
557	D-ABLAPL/32618/2026	ABHINASH SARATHI ALIAS DADUM VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// 0 //	AOD20240000587C202600205
558	D-ABLAPL/32620/2026	BHAGIRATHI NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BANAPUR P.S. /417 /2026 0 //	AOD20240000586C202600308
559	D-ABLAPL/32623/2026	HARAPRIYA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /343 /2026 0 //	
560	D-ABLAPL/32624/2026	BHALUA @ BISWAJIT MANGARAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /174 /2025 0 //	
561	D-ABLAPL/32625/2026	KRISHAN SETHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202600203

ORISSA HIGH COURT

MISC CASES FILED on :16/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/50142/2026 ADMLS/ /	PARADIP PORT AUTHORITY, JAGATSINGHPUR MP	ANAND PRAKASH DAS	28/2026
2	D-ITA/49952/2026 ITA/ /	RITIKA ISPAT PRIVATE LIMITED,ROURKELA MP	ANAKALYANA MOHANTY	37/2026
3	D-ITA/49975/2026 ITA/ /	RITIKA ISPAT PRIVATE LIMITED, ROURKELA MP	ANAKALYANA MOHANTY	38/2026
4	D-ITA/50074/2026 ITA/ /	NEW INDIA MP	BRUNDABAN ROUT	39/2026
5	D-ITA/50075/2026 ITA/ /	DEPUTY COMMISSIONER OF INCOME TAX,SUCHETA CHANDRA MOHANTY,SR.(I.T) MP		40/2026
6	D-ITA/50077/2026 ITA/ /	DEPUTY COMMISSIONER OF INCOME TAX,SUCHETA CHANDRA MOHANTY,SR. MP		41/2026
7	D-ITA/50214/2026 ITA/ /	PRAKALPA MP	BRUNDABAN ROUT	42/2026
8	D-SAO/50271/2026 SAO/ /	NIRANJAN KHUNTIA MP	SOUMYA MISHRA	49/2026
9	D-CRP/50106/2026 CRP/ /	BASANTI MOHAPATRA MP	PRAFULLA KUMAR KAR	82/2026
10	D-TRPCRL/24324/2026 TRPCRL/65/2026	RANJAN KUMAR KARNA MP		84/2026
11	D-TRPCRL/27473/2026 TRPCRL/77/2026	RANJAN KUMAR KARNA MP		85/2026
12	D-TRPCRL/32588/2026 TRPCRL/ /	SURAJ SEKHAR NAYAK MP	HAREKRUSHNA DASH	86/2026
13	D-CRLLP/23126/2026 CRLLP/ /	CBI MP	SARTHAK NAYAK	89/2026
14	D-TRP(C)/50183/2026 TRP(C)/ /	PRAKASINI PALEI MP	DEBASIS PANIGRAHI	382/2026
15	D-TRP(C)/50091/2026 TRP(C)/ /	BISWAJIT KUARNR MP	AKASH KUMAR PATAJOSHI	383/2026
16	D-CRLMP/17929/2024 CRLMP/922/2024	SUSREE SUBINITA MP	SUCHETA GUMANSINGH	392/2026
17	D-RVWPET/49877/2026 RVWPET/ /	OFFICERS HOUSING COOPERATIVE SOCIETY,AKHSHRA MP	SOUMYA MISHRA	466/2026
18	D-RVWPET/50044/2026 RVWPET/ /	BHANU MAJHI MP	SAMBIT DAS	467/2026
19	D-RVWPET/18817/2026 RVWPET/ /	MAHESWAR DALAI MP	SANJAY KUMAR DAS	468/2026
20	D-RVWPET/304/2023 RVWPET/304/2023	SASMIT KUMAR SAHU MP	DURGA PRASAD JENA	469/2026
21	D-RPFAM/50079/2026 RPFAM/ /	SUBHENDU SADHU MP	PRANAB KUMAR SAMANTRAY	470/2026
22	D-LAA/41287/2025 LAA/68/2025	DEPUTY CHIEF ENGINEER (CONSTRUCTION),PALEASHISOMSTRAJAN(CENTRAL GOVT. COUNSEL) MP		536/2026
23	D-LAA/47472/2025 LAA/74/2025	DEPUTY CHIEF ENGINEER (CONSTRUCTION),J.S.AKULAKASHMIPATRAY,BSRP MP		537/2026
24	D-LAA/50615/2025 LAA/114/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION),DEBASIS DASTHAKASIRMAN,BSRP MP		538/2026
25	D-LAA/51453/2025 LAA/39/2026	DEPUTY CHIEF ENGINEER(CONSTRUCTION),AKHIL KUMAR MOHANTY(SR. PANNEL COUNSEL) MP		539/2026
26	D-MATA/21870/2024	DAMODAR GIRI	J.K.MISHRA 2	

	MATA/232/2024	MP		553/2026
27	D-MATA/74/2019	JHARANA BALABANTARAY		
	MATA/74/2019	MP		554/2026
28	D-MATA/74/2019	JHARANA BALABANTARAY		
	MATA/74/2019	MP		555/2026
29	D-CONTC/55370/2025	SAROJ KUMAR SINHA		
	CONTC/237/2026	MP		731/2026
30	D-CONTC/1389/2026	BASANTA KUMAR PANIGRAHI	KARUNAKAR JENA , M.P.BEHERA	
	CONTC/464/2026	MP		732/2026
31	D-CONTC/1389/2026	BASANTA KUMAR PANIGRAHI	KARUNAKAR JENA , M.P.BEHERA	
	CONTC/464/2026	MP		733/2026
32	D-CONTC/23316/2026	RINA RANI DAS		
	CONTC/3121/2026	MP		734/2026
33	D-CONTC/4087/2022	SANTOSH KUMAR SAHU	M/S.RAMAKANTA SAHOO	
	CONTC/4087/2022	MP		735/2026
34	D-CONTC/23929/2026	GADADHARA BISWAL	GOUTAM KUMAR ACHARYA	
	CONTC/4609/2026	MP		736/2026
35	D-BLAPL/26172/2026	SK.IMRAN @ SADAM @ SK. IBRAHIM	DEEPAK RANJAN PARIDA	
	BLAPL/9132/2026	MP		757/2026
36	D-BLAPL/26856/2026	RABI @ RABINDRA PALEI	JYOTIRMAYA SAHOO	
	BLAPL/9912/2026	MP		758/2026
37	D-BLAPL/24397/2026	PRADUMMAN YADAV		
	BLAPL/8440/2026	MP		759/2026
38	D-BLAPL/21727/2026	BIDYADHAR SAHOO	PRAMOD KUMAR BOHIDAR	
	BLAPL/7985/2026	MP		760/2026
39	D-BLAPL/21524/2026	AMIT KUMAR JENA	AMIT KUMAR PATRA	
	BLAPL/7627/2026	MP		761/2026
40	D-CRLREV/32487/2026	KUNJALATA SAMAL	BASANTA KUMAR DAS	
	CRLREV/ /	MP		1225/2026
41	D-CRLREV/32487/2026	KUNJALATA SAMAL	BASANTA KUMAR DAS	
	CRLREV/ /	MP		1226/2026
42	D-CRLREV/32507/2026	KUMAR PARIJA	RAMA CHANDRA RATH	
	CRLREV/ /	MP		1227/2026
43	D-CRLREV/32507/2026	KUMAR PARIJA	RAMA CHANDRA RATH	
	CRLREV/ /	MP		1228/2026
44	D-FAO/4817/2024	BIJAYEENI PANDA	SAMEER KUMAR DAS	
	FAO/36/2024	MP		1359/2026
45	D-RSA/14388/2026	TECHNO I.T.I., BERHAMPUR	SANJAY KUMAR DAS	
	RSA/ /	MP		1549/2026
46	D-RSA/14388/2026	TECHNO I.T.I., BERHAMPUR	SANJAY KUMAR DAS	
	RSA/ /	MP		1550/2026
47	D-RSA/17703/2025	MAHENDRA KUMAR SAMANTARAY	DWARIKA PRASAD MOHANTY	
	RSA/225/2025	MP		1551/2026
48	D-RSA/33436/2026	PRAFULLA MAHARANA	MANAS RANJAN PADHI	
	RSA/374/2026	MP		1552/2026
49	D-RSA/16/2021	PRASANTA KUMAR NAYAK	AMIT PRASAD BOSE	
	RSA/16/2021	MP		1553/2026
50	D-RSA/50174/2026	MADHU KUMBHAR	SOUMYA MISHRA	
	RSA/ /	MP		1554/2026
51	D-ABLAPL/11861/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA		
	ABLAPL/4782/2026	MP		1850/2026
52	D-ABLAPL/11863/2026	DURGA CHARAN MARNDI		
	ABLAPL/4740/2026	MP		1851/2026
53	D-ABLAPL/11850/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA		
	ABLAPL/4781/2026	MP		1852/2026
54	D-ABLAPL/11851/2026	DURGA CHARAN MARNDI		
	ABLAPL/4938/2026	MP		1853/2026
55	D-ABLAPL/29952/2026	ABHIMANYU BEHERA	ASHOK KUMAR SARANGI	
	ABLAPL/11453/2026	MP		1854/2026
56	D-ABLAPL/29944/2026	BINOD BIHARI SAHOO	ASHOK KUMAR SARANGI	
	ABLAPL/11402/2026	MP		1855/2026
57	D-CMP/49956/2026	TAPAN KUMAR DAS	BIKRAM SENAPATI	
	CMP/1820/2026	MP		2046/2026

58	D-CMP/49973/2026 CMP/ /	DIPAK KUMAR JENA MP	GANESH PRASAD SAMAL	2047/2026
59	D-CMP/16290/2026 CMP/709/2026	SUJAY SHANKAR SINGH DEO MP	SUJAY SHANKAR SINGH DEO	2048/2026
60	D-CMP/36164/2026 CMP/1340/2026	JAJATI KESHARI NAYAK MP	TUSAR KUMAR MISHRA	2049/2026
61	D-CMP/45601/2026 CMP/ /	KRUSHNA CHANDRA SATAPATHY MP	ASHOK KUMAR MOHAPATRA	2050/2026
62	D-CMP/50089/2026 CMP/ /	KRUSHNA CHANDRA PRADHAN MP	SANJAY KUMAR PRADHAN	2051/2026
63	D-CMP/33832/2026 CMP/1235/2026	SRI RADHA KRISHNA RAAS MANDIR, BHUBANESWAR MP		2052/2026
64	D-CMP/50124/2026 CMP/ /	SARAT KUMAR PATEL MP	SUNIL KUMAR PATEL	2053/2026
65	D-CMP/50141/2026 CMP/ /	PADMA CHARAN BHATTA MP	UMESH CHANDRA PATNAIK	2054/2026
66	D-CMP/50163/2026 CMP/ /	LAXMIPRIYA RANA MP	HARIPAD MOHANTY	2055/2026
67	D-CMP/50201/2026 CMP/ /	BASUDEBA HOTA MP	AMIT PRASAD BOSE	2056/2026
68	D-CMP/50210/2026 CMP/ /	SAYED IMTIAZ ALLI MP	SUNKURU SUDHAKAR RAO (SR. ADV.)	2057/2026
69	D-CMP/50221/2026 CMP/ /	PADMALOCHAN BEHERA MP	SASWAT KUMAR DAS	2058/2026
70	D-CMP/50231/2026 CMP/ /	HARIHARA JENA MP	AMIT PRASAD BOSE	2059/2026
71	D-CMP/50278/2026 CMP/ /	BISWANATH KHUNTIA MP	SWADHIN KESARI SINGH	2060/2026
72	D-MACA/49960/2026 MACA/ /	DEBENDRA SEKHAR MOHANTY@DEBENDRA MOHANTY MP	PRADIP KUMAR MISHRA	2336/2026
73	D-MACA/49960/2026 MACA/ /	DEBENDRA SEKHAR MOHANTY@DEBENDRA MOHANTY MP	PRADIP KUMAR MISHRA	2337/2026
74	D-MACA/49962/2026 MACA/ /	PRASANTA KUMAR PATTANAYAK MP	SUDARSAN BEHERA	2338/2026
75	D-MACA/594/2009 MACA/594/2009	SAHADEV MAHALIK MP	M/S.SRINIBAS MOHANTY	2339/2026
76	D-MACA/49995/2026 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MACKLI	2340/2026
77	D-MACA/49995/2026 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MACKLI	2341/2026
78	D-MACA/50016/2026 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	ABHIRAM SINHA	2342/2026
79	D-MACA/50151/2026 MACA/ /	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. MP	ANANTA KUMAR MACKLI	2343/2026
80	D-MACA/28063/2026 MACA/ /	DIVISIONAL MANAGER, CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BHUBANESWAR MP	ANANTA KUMAR MACKLI	2344/2026
81	D-CRLA/2540/2026 CRLA/168/2026	RATIRANJAN ROUT@ROUTRAY MP	RAMA CHANDRA MOHANTY	2674/2026
82	D-CRLA/32511/2026 CRLA/ /	REETA SATAPATHY MP	SWETALINA PANDA	2675/2026
83	D-CRLA/30784/2026 CRLA/ /	SURESH SUNYANI MP	SOUMYA RANJAN MOHANTY	2676/2026
84	D-CRLA/32219/2024 CRLA/1079/2024	BADI MUKUDU MP	S.S.RAY (2)	2677/2026
85	D-CRLA/32621/2026 CRLA/ /	INFORMANT MP	DEEPAK KUMAR PANDA	2678/2026
86	D-CRLMC/32412/2026 CRLMC/ /	ATULYA KUMAR SWAIN MP	BHARAT BHUSAN ROUTRAY	2969/2026
87	D-CRLMC/32431/2026 CRLMC/ /	DEENABANDHU RAJAM @ RAJAM DINABANDHU MP	ANANTA KUMAR MACKLI	2970/2026
88	D-CRLMC/540/2018 CRLMC/540/2018	AJAYA KU.SAHOO MP	M/S.N.K.MOHANTY	2971/2026
89	D-CRLMC/32436/2026	SIBA SANKAR BARIK	ASHOK KUMAR SAHOO	

	CRLMC/ /	MP		2972/2026
90	D-CRLMC/32437/2026	SURENDRA KUMAR DAS	DIBYA JYOTI SAHOO	
	CRLMC/ /	MP		2973/2026
91	D-CRLMC/38795/2025	SURAJ BADBURA@SURAJ DAS		
	CRLMC/5357/2025	MP		2974/2026
92	D-CRLMC/32459/2026	TANAY KUMAR NANDI	BIBHUTI BHUSAN MISHRA	
	CRLMC/ /	MP		2975/2026
93	D-CRLMC/32480/2026	PRATAP CHANDRA NAYAK	BIKRAM KISHORE NAYAK	
	CRLMC/ /	MP		2976/2026
94	D-CRLMC/32481/2026	PRATAP CHANDRA NAYAK	BIKRAM KISHORE NAYAK	
	CRLMC/ /	MP		2977/2026
95	D-CRLMC/30872/2024	S.ENKATESHU REDDY		
	CRLMC/3960/2024	MP		2978/2026
96	D-CRLMC/2634/2023	M/S.ORISSA HOMES PVT.LTD.		
	CRLMC/2634/2023	MP		2979/2026
97	D-CRLMC/8688/2025	HARISH CHANDRA GARNAIK	DEBASISH SAMAL	
	CRLMC/1185/2025	MP		2980/2026
98	D-CRLMC/32529/2026	ABHIRAM KANDI	BISHNU PRASAD PRADHAN	
	CRLMC/ /	MP		2981/2026
99	D-CRLMC/32534/2026	BISHNU CHARAN SAHOO	SUBHRANSU BHUSAN MOHANTY	
	CRLMC/ /	MP		2982/2026
100	D-CRLMC/32534/2026	BISHNU CHARAN SAHOO	SUBHRANSU BHUSAN MOHANTY	
	CRLMC/ /	MP		2983/2026
101	D-CRLMC/32533/2026	SITARAM AGARWAL	PRABIN DAS	
	CRLMC/ /	MP		2984/2026
102	D-CRLMC/32534/2026	BISHNU CHARAN SAHOO	SUBHRANSU BHUSAN MOHANTY	
	CRLMC/ /	MP		2985/2026
103	D-CRLMC/32548/2026	JAYASUMALA PARICHHA	SIBA RANJAN POLAI	
	CRLMC/ /	MP		2986/2026
104	D-CRLMC/32554/2026	NIRANJAN JENA	SUKANTA KUMAR NAYAK	
	CRLMC/ /	MP		2987/2026
105	D-CRLMC/32563/2026	LITU PATRO	DEBASISH SAMAL	
	CRLMC/ /	MP		2988/2026
106	D-CRLMC/25918/2026	SITARAM NAYAK	JAWAHARLAL NAYAK	
	CRLMC/3211/2026	MP		2989/2026
107	D-CRLMC/32589/2026	RAHIL @ ABDUL NOUSAT KHAN	DURGA PRASAD PATTANAIK	
	CRLMC/ /	MP		2990/2026
108	D-CRLMC/32568/2026	K.RABI	RAJESH KUMAR MAHAPATRA	
	CRLMC/ /	MP		2991/2026
109	D-CRLMC/32568/2026	K.RABI	RAJESH KUMAR MAHAPATRA	
	CRLMC/ /	MP		2992/2026
110	D-WA/48024/2026	GURU CHARAN MOHAPATRA	JYOTIRMAY GUPTA	
	WA/ /	MP		3207/2026
111	D-WA/49988/2026	AMIT KUMAR SETHI	SAIBRATA RATH	
	WA/ /	MP		3208/2026
112	D-WA/41788/2026	GOPAL AROMATIC PVT. LTD, CUTTACK		
	WA/1244/2026	MP		3209/2026
113	D-WA/50117/2026	TANMAYA RANJAN PATRA	SUBHADUTTA ROUTRAY	
	WA/ /	MP		3210/2026
114	D-WA/50117/2026	TANMAYA RANJAN PATRA	SUBHADUTTA ROUTRAY	
	WA/ /	MP		3211/2026
115	D-WA/50088/2026	STATE OF ODISHA	UDIT RANJAN JENA,A.G.A	
	WA/ /	MP		3212/2026
116	D-WA/50088/2026	STATE OF ODISHA	UDIT RANJAN JENA,A.G.A	
	WA/ /	MP		3213/2026
117	D-WA/40676/2026	SANTOSH KUMAR MOHAPATRA	HARA PRASAD RATH	
	WA/ /	MP		3214/2026
118	D-WA/34258/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION	ANAND KUMAR BHARNEWARA	
	WA/ /	MP		3215/2026
119	D-WA/50149/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3216/2026
120	D-WA/33880/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION	ANAND KUMAR BHARNEWARA	
	WA/ /	MP		3217/2026

121	D-WA/50149/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3218/2026
122	D-WA/50150/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	3219/2026
123	D-WA/50150/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	3220/2026
124	D-WA/50232/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, VANIVIHAR MP	GYANA RANJAN MAHAPATRA	3221/2026
125	D-WA/50232/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, VANIVIHAR MP	GYANA RANJAN MAHAPATRA	3222/2026
126	D-WA/50241/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BBSR MP	GYANA RANJAN MAHAPATRA	3223/2026
127	D-WA/50241/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BBSR MP	GYANA RANJAN MAHAPATRA	3224/2026
128	D-WA/50241/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BBSR MP	GYANA RANJAN MAHAPATRA	3225/2026
129	D-WA/50251/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR MP	GYANA RANJAN MAHAPATRA	3226/2026
130	D-WA/50251/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR MP	GYANA RANJAN MAHAPATRA	3227/2026
131	D-WA/50251/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR MP	GYANA RANJAN MAHAPATRA	3228/2026
132	D-WA/50268/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, VANI Vihar MP	CHANDRANIL KISHOR PATRA	3229/2026
133	D-WA/50268/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, VANI Vihar MP	CHANDRANIL KISHOR PATRA	3230/2026
134	D-WA/50268/2026 WA/ /	REGISTRAR, UTKAL UNIVERSITY, VANI Vihar MP	CHANDRANIL KISHOR PATRA	3231/2026
135	D-WP(C)/49948/2026 WP(C)/ /	SANGHAMITRA SAHOO MP	SONIASHREE BEHERA	20516/2026
136	D-WP(C)/49949/2026 WP(C)/ /	LOKNATH MISHRA MP	SONIASHREE BEHERA	20517/2026
137	D-WP(C)/49951/2026 WP(C)/ /	M/S MAA BUDHI ENTERPRISES, ANGUL MP	RAMESH CHANDRA JENA	20518/2026
138	D-WP(C)/47938/2026 WP(C)/33660/2026	MANORANJAN JENA MP	ANJAN KUMAR BISWAL	20519/2026
139	D-WP(C)/49953/2026 WP(C)/34501/2026	KALANDI JENA MP	KUNAL KUMAR SWAIN	20520/2026
140	D-WP(C)/45902/2026 WP(C)/31709/2026	RAJESH KUMAR TARINI MP		20521/2026
141	D-WP(C)/49954/2026 WP(C)/34530/2026	SARASWATI KHANDAI MP	TUKUNA KUMAR MISHRA	20522/2026
142	D-WP(C)/49955/2026 WP(C)/34540/2026	BIDHATA MALI MP	TUKUNA KUMAR MISHRA	20523/2026
143	D-WP(C)/44791/2026 WP(C)/31812/2026	UNION OF INDIA MP	DURGA PRASAD PATTNAIK	20524/2026
144	D-WP(C)/1981/2019 WP(C)/1981/2019	JAKIR-UDDIN KHAN @ ZAKIR UDDIN KHAN MP	M.S.S.A.NAYEEM	20525/2026
145	D-WP(C)/49159/2026 WP(C)/34125/2026	BHUBAN BARIK MP	BRAJA MOHAN SARANGI	20526/2026
146	D-WP(C)/49966/2026 WP(C)/ /	DILIP KUMAR ROUT MP	BIJAYA KUMAR BEHERA 1	20527/2026
147	D-WP(C)/49969/2026 WP(C)/ /	APARTI KUMAR PATRA MP	SUBASH CHANDRA PUSPALAKA	20528/2026
148	D-WP(C)/49972/2026 WP(C)/ /	JOGINATHA SAHOO MP	GAUTAM CHARAN ROUT	20530/2026
149	D-WP(C)/49974/2026 WP(C)/ /	DASARATHI BARAL MP	JAGANNATH BHUYAN	20531/2026
150	D-WP(C)/25999/2024 WP(C)/15020/2024	DEBASMITA PATRA MP		20532/2026
151	D-WP(C)/49976/2026 WP(C)/ /	BIKRAM DAS MP	GAUTAM CHARAN ROUT	20533/2026
152	D-WP(C)/49977/2026	RAGHUNATH SINGH	GAUTAM CHARAN ROUT	

	WP(C)/ /	MP		20534/2026
153	D-WP(C)/49979/2026	M/S. SHRI SHYAM IRON AND STEELS, SUNNAR, BALASORE	VARUN K. AGARWAL	
	WP(C)/ /	MP		20535/2026
154	D-WP(C)/49980/2026	HRUSHIKESH MOHARANA	GAUTAM CHARAN ROUT	
	WP(C)/ /	MP		20536/2026
155	D-WP(C)/49984/2026	QUEEN SAROJLAXMI	KISHORE KUMAR JENA	
	WP(C)/ /	MP		20537/2026
156	D-WP(C)/49983/2026	SAROJ KUMAR DAS	KISHORE KUMAR JENA	
	WP(C)/ /	MP		20538/2026
157	D-WP(C)/36174/2025	KALPANA PATTANAIK	NILAMADHAB SARKAR	
	WP(C)/25072/2025	MP		20539/2026
158	D-WP(C)/49981/2026	RAMA CHANDRA BEHERA	SUBASH CHANDRA ACHARYA	
	WP(C)/ /	MP		20540/2026
159	D-WP(C)/49986/2026	SAMBIT TRIPATHY	KISHORE KUMAR JENA	
	WP(C)/ /	MP		20541/2026
160	D-WP(C)/49987/2026	M/S ALEKH INFRACON PVT.LTD., KEONJHAR	PRATIK DASH	
	WP(C)/ /	MP		20542/2026
161	D-WP(C)/52298/2024	RAJENDRA BARIK	AKSHAYA KUMAR JENA	
	WP(C)/31927/2024	MP		20543/2026
162	D-WP(C)/14435/2025	M/S. NANDA CONTRUCTION PVT. LTD., ANAPALI	ABHUTI BHUSAN PANDA	
	WP(C)/10807/2025	MP		20544/2026
163	D-WP(C)/43163/2023	PRAMODINEE SAHOO		
	WP(C)/43163/2023	MP		20545/2026
164	D-WP(C)/49990/2026	SHANKAR SUNANI	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		20547/2026
165	D-WP(C)/50006/2026	M/S SUSANTA KUMAR SAHOO	JIBAN JYOTI PRADHAN	
	WP(C)/ /	MP		20548/2026
166	D-WP(C)/34035/2025	STATE OF ODISHA	SANJAY RATH, A.G.A	
	WP(C)/23916/2025	MP		20549/2026
167	D-WP(C)/50045/2026	RAMANI RANJAN TRIPATHY	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		20550/2026
168	D-WP(C)/50034/2026	THE SUPERINTENDING ENGINEER, BAITARA, KANDHAMAR, KEONJHAR	BISMABARAKA DASH, JESION, KEONJHAR	
	WP(C)/ /	MP		20551/2026
169	D-WP(C)/50034/2026	THE SUPERINTENDING ENGINEER, BAITARA, KANDHAMAR, KEONJHAR	BISMABARAKA DASH, JESION, KEONJHAR	
	WP(C)/ /	MP		20552/2026
170	D-WP(C)/41317/2023	PULLIN KUMAR MALL	DR. JITENDRA KUMAR LENKA	
	WP(C)/41317/2023	MP		20553/2026
171	D-WP(C)/50050/2026	SARADA PRASANNA NAYAK	DEBAKANT MOHANTY	
	WP(C)/ /	MP		20554/2026
172	D-WP(C)/41317/2023	PULLIN KUMAR MALL	DR. JITENDRA KUMAR LENKA	
	WP(C)/41317/2023	MP		20555/2026
173	D-WP(C)/50064/2026	PRASANTA MUDULI	SUNIT SAHOO	
	WP(C)/ /	MP		20556/2026
174	D-WP(C)/50035/2026	THE SUPERINTENDING ENGINEER, BAITARA, KANDHAMAR, KEONJHAR	BISMABARAKA DASH, JESION, SALAPADA, KEONJHAR	
	WP(C)/ /	MP		20557/2026
175	D-WP(C)/50035/2026	THE SUPERINTENDING ENGINEER, BAITARA, KANDHAMAR, KEONJHAR	BISMABARAKA DASH, JESION, SALAPADA, KEONJHAR	
	WP(C)/ /	MP		20558/2026
176	D-WP(C)/44713/2026	MAHENDRA KUMAR TRIPATHY		
	WP(C)/31088/2026	MP		20559/2026
177	D-WP(C)/32918/2026	GANESH BISWAL	KUNAL KUMAR SWAIN	
	WP(C)/22721/2026	MP		20560/2026
178	D-WP(C)/23976/2011	PRADYUMNA KU.SWAIN		
	WP(C)/23976/2011	MP		20561/2026
179	D-WP(C)/50073/2026	BABITA BEHERA	JYOTI PATNAIK	
	WP(C)/ /	MP		20562/2026
180	D-WP(C)/34267/2026	AHALYA NAIK	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/25058/2026	MP		20563/2026
181	D-WP(C)/38787/2026	SEULI PRAMALIK	AJIT KUMAR MOHANTY	
	WP(C)/28982/2026	MP		20564/2026
182	D-WP(C)/50086/2026	PSR CINEMA, SUNDERGARH	SWAYAMJIT ROUT	
	WP(C)/ /	MP		20565/2026
183	D-WP(C)/50094/2026	BRUNDABAN BISWAL	SAMIR KUMAR MISHRA (SR. ADV.)	
	WP(C)/ /	MP		20566/2026

184	D-WP(C)/49656/2026 WP(C)/ /	M/S ANJANINANDAN FILLING STATION MP	DEEPAK RANJAN BAG	20567/2026
185	D-WP(C)/49656/2026 WP(C)/ /	M/S ANJANINANDAN FILLING STATION MP	DEEPAK RANJAN BAG	20568/2026
186	D-WP(C)/50092/2026 WP(C)/34593/2026	SRIDHAR MOHANTY MP	DURGESH NARAYAN RATH	20569/2026
187	D-WP(C)/50080/2026 WP(C)/ /	M/S GOPAL RAM AND SONS MP	JIBAN JYOTI PRADHAN	20570/2026
188	D-WP(C)/15114/2022 WP(C)/15114/2022	SAMARENDRA SRICHANDAN MP	ASHOK PATTANAIAK	20571/2026
189	D-WP(C)/43053/2026 WP(C)/30069/2026	BIKRAMANANDA MOHANTY MP		20572/2026
190	D-WP(C)/50115/2026 WP(C)/ /	MITHLESH KUMAR VERMA MP	RAMDAS ACHARY	20573/2026
191	D-WP(C)/50134/2026 WP(C)/ /	NIRMAL KUMAR BISWAL MP	UMAKANTA MISHRA	20574/2026
192	D-WP(C)/30231/2026 WP(C)/23474/2026	UNION OF INDIA MP	KARUNAKAR NAYAK,SR. PANEL COUNSEL	20575/2026
193	D-WP(C)/30231/2026 WP(C)/23474/2026	UNION OF INDIA MP	KARUNAKAR NAYAK,SR. PANEL COUNSEL	20576/2026
194	D-WP(C)/50146/2026 WP(C)/ /	SMITARANI SATAPATHY MP	RAMDAS ACHARY	20577/2026
195	D-WP(C)/28350/2019 WP(C)/28350/2019	BRAJABANDHU KAR MP	DURGA PRASAD PRADHAN	20578/2026
196	D-WP(C)/43254/2026 WP(C)/30288/2026	MURALI SWAIN MP	BANAMALI SAHOO	20579/2026
197	D-WP(C)/50132/2026 WP(C)/ /	SUDHIR KUMAR ROUT MP	SAMEER KUMAR DAS	20580/2026
198	D-WP(C)/4611/2019 WP(C)/4611/2019	BANTIKOLA NANDIKESHAVA RAO @ NANDI MP		20581/2026
199	D-WP(C)/50158/2026 WP(C)/ /	SAMBIT TRIPATHY MP	KISHORE KUMAR JENA	20582/2026
200	D-WP(C)/50161/2026 WP(C)/ /	RAM CHANDRA NAYAK MP	PRONoy MOHANTY	20583/2026
201	D-WP(C)/50168/2026 WP(C)/ /	ABHYA KUMAR SETHI MP	PRONoy MOHANTY	20584/2026
202	D-WP(C)/10576/2026 WP(C)/8712/2026	SANATAN SAHOO MP	SUPRIYA PATRA	20585/2026
203	D-WP(C)/50173/2026 WP(C)/ /	SANJAYA KUMAR PRADHAN MP	SANGRAM JENA	20586/2026
204	D-WP(C)/50171/2026 WP(C)/ /	NABAGHANA NAIK MP	SANJEEV UDGATA	20587/2026
205	D-WP(C)/50179/2026 WP(C)/ /	THE CHIEF MANAGER, BANK OF BARODA MP	VIKAS KUMAR MATHAPATRA	20588/2026
206	D-WP(C)/50180/2026 WP(C)/ /	SARAT CHANDRA BARAL MP	KISHORE KUMAR JENA	20589/2026
207	D-WP(C)/50182/2026 WP(C)/ /	SUNIL KUMAR MOHANTY MP	BEDA PRAKASH PANDA	20590/2026
208	D-WP(C)/3402/2025 WP(C)/3711/2025	RAKOTI PRATYUSHA MP	M/S SARITA PANDA, S. YADAV, B. CHOUDHURY, A. SARANGI,MANA	20591/2026
209	D-WP(C)/9316/2022 WP(C)/9316/2022	SWARNALATA SRICHANDAN MP	PRANAB KUMAR PASAYAT, KAIBALYA PANDA, P PANI,SN DASH	20592/2026
210	D-WP(C)/50190/2026 WP(C)/ /	MANORAMA DEVI MP	SAIBRATA RATH	20593/2026
211	D-WP(C)/50193/2026 WP(C)/ /	JITENDRA GADANAYAK MP	KAPILA CHARAN NAYAK	20594/2026
212	D-WP(C)/50195/2026 WP(C)/ /	BINDUSAGAR DASH MP	SAIBRATA RATH	20595/2026
213	D-WP(C)/50198/2026 WP(C)/ /	BIRENDRA GARNAIK MP	BIREN SANKAR TRIPATHY	20596/2026
214	D-WP(C)/50204/2026 WP(C)/ /	M/S.KASHVI POWER AND STEEL PVT. LTD, MP	ABHINAV KUMAR	20597/2026
215	D-WP(C)/33440/2026	IBALASHISHA KHYRIEM	Sambit Panigrahi	

	WP(C)/23258/2026	MP		20598/2026
216	D-WP(C)/50206/2026 WP(C)/ /	SPARKLIN BEHERA MP	SIDHESWAR MALLIK	20599/2026
217	D-WP(C)/33442/2026 WP(C)/23699/2026	IBALARISHISHA KHYRIEM MP	SAMBIT PANIGARHI	20600/2026
218	D-WP(C)/50209/2026 WP(C)/ /	PURNA CHANDRA SINGH MP	AMITABH MISHRA	20601/2026
219	D-WP(C)/50211/2026 WP(C)/ /	BASANTA MANJARI SAHOO MP	SUBHADUTTA ROUSTRAY	20602/2026
220	D-WP(C)/12135/2024 WP(C)/9872/2024	PRAFULLA SAMANTARAY MP	BIBUDHENDRA DASH	20603/2026
221	D-WP(C)/50218/2026 WP(C)/ /	AJAY KUMAR DAS MP	SUBHENDU KAR	20604/2026
222	D-WP(C)/50219/2026 WP(C)/ /	SUJATA NAYAK MP	PRADIP KUMAR DHAL	20605/2026
223	D-WP(C)/50223/2026 WP(C)/ /	GANGADHAR BHOI MP	AMIT PRASAD BOSE	20606/2026
224	D-WP(C)/50224/2026 WP(C)/ /	DIPAK KUMAR DAS MP	NIRANJAN LENKA	20607/2026
225	D-WP(C)/50225/2026 WP(C)/ /	ASLAM KHAN MP	JAYDEEP PAL	20608/2026
226	D-WP(C)/50229/2026 WP(C)/ /	SONALI APARAJITA DASH MP	NIRANJAN LENKA	20609/2026
227	D-WP(C)/50234/2026 WP(C)/ /	TAPAN KUMAR KHANDUAL MP	PRANOY MOHANTY	20610/2026
228	D-WP(C)/50236/2026 WP(C)/ /	PRAFULLA CHANDRA TRIPATHY MP	PRANOY MOHANTY	20611/2026
229	D-WP(C)/50235/2026 WP(C)/ /	MANISHA PRIYADARSINI SARANGI MP	NIRANJAN LENKA	20612/2026
230	D-WP(C)/43743/2026 WP(C)/30006/2026	SUDHANSU SEKHAR MALLIK MP	DURGESH NARAYAN RATH	20613/2026
231	D-WP(C)/50240/2026 WP(C)/ /	CHARULATA SATAPATHY MP	PRANOY MOHANTY	20614/2026
232	D-WP(C)/50244/2026 WP(C)/ /	DHARANIDHAR ROUT MP	PRANOY MOHANTY	20615/2026
233	D-WP(C)/50246/2026 WP(C)/ /	MANAGOBINDA MOHANTY MP	DWARIKA PRASAD MOHANTY	20616/2026
234	D-WP(C)/50249/2026 WP(C)/ /	SWOPNA KUMAR LENKA MP	HRUDANANDA MOHAPATRA	20617/2026
235	D-WP(C)/50259/2026 WP(C)/ /	SHYAMSUNDAR PANDA MP	SAMBIT PANIGRAHI	20618/2026
236	D-WP(C)/50270/2026 WP(C)/ /	BISWAKARMA SINGH MP	SUBHENDU KAR	20619/2026
237	D-WP(C)/50273/2026 WP(C)/ /	JAY BAJARANGABALI SELF HELP GROUP, MP	NIRANJAN MUDULI	20620/2026